

**LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JUNE 2025**

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. PRAKASH/ SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-653/2025	03.06.2025	SHIV ELECTRIC VS. PUBLIC WORKS DEPARTMENT	DEV PRAKASH PACHAURI	9811384868	advocatevarunhans@gmail.com	02.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-470/2025	03.06.2025	RAHUL BHARGAVA VS. M/s. NEO DEVELOPERS PVT. LTD.	ALOK BHATT	9818489589	office@rajindersingh.co.in	02.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-663/2025	05.06.2025	SHIVANGI AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	SATYENDERA KUMAR SINGH	9811161525	sksingh116@gmail.com	04.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-669/2025	06.06.2025	KAILASH CHAND GUPTA VS. NEETI SHARMA	JAI SAHAI ENDLAW	9899389928	jai@jsechambers.com	05.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-687/2025	13.06.2025	KUNDAL LAL VS. RANI ALANKAR JEWELLERS LTD.	ASHUTOSH NAGAR	9999666398	ashutoshnagar@analaw.in	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-688/2025	13.06.2025	R.K. GOEL ABHAY KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-689/2025	13.06.2025	KALU RAM VS. SHRI CHAND SINGH	RAJESH KUMAR HOODA	9716444576	rajeshkumarhooda30@gmail.com	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-493/2025	17.06.2025	DPS MOTOR CARS PVT. LTD. VS. BLU SMART FLEET PVT. LTD.	SURAJ KUMAR SINGH	9810329829	suraj@skspartners.in	16.06.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/648/2025	02-06-2025	YOGESH AGARWAL Vs NARESH KUMAR JINDAL	Jatin Aggarwal(P),	9953283177,	jka.legal@gmail.com	30.05.2025

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			306	CS (COMM)	CS (COMM)/649/2025	02-06-2025	M/S A TO Z CHEMICALS Vs SUSHEEK KUMAR	LOVEKESH AGGARWAL(P),	9891947575	lovekesh27@gmail.com	31.05.2025
			306	Misc DJ	Misc DJ/456/2025	04-06-2025	ANAND TIWARI Vs SUKHMINDER SINGH	Zareef Ahmad(P),	9868374864	NA	31.05.2025
			306	CS (COMM)	CS (COMM)/668/2025	06-06-2025	RAJESH KUMAR YADAV Vs SHRIRAM GENERAL INSURANCE COMPANY LTD	Ajay Kumar Yadav(P),	9968394317	advjayyadav20@gmail.com	03.06.2025
			306	CS (COMM)	CS (COMM)/667/2025	06-06-2025	MOHAMMED ASAD SIDDIQUI Proprietor Fortune Metacast Vs PANKAJ JAIN Proprietor Shri Salasar Steel House	Tanvir Nayar(P),	9205618242	advyagyesh@gmail.com	05.06.2025
			306	CS (COMM)	CS (COMM)/670/2025	09-06-2025	DHARMENDER KUMAR Vs SOHAN LAL	NAVEEN SHARMA(P),	9811143319	advocaterky@gmail.com	04.06.2025
			306	CS (COMM)	CS (COMM)/672/2025	09-06-2025	CROCS INC Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	06.06.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 645/2025	02.06.2025	M/S A TO Z CHEMICAL VS LIFE GUARD PHARMA P.LTD	LOVKSH AGG	9891947575	LOVKESH27@GMAIL.COM	31.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 646/2025	02.06.2025	BANK OF MAHARASHTRA VS VIPIN KUMAR	RAJIV RANJAN	9205290440	RRANJANADVOCATE@GMAIL.COM	31.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 656/2025	04.06.2025	M/S B.D CREDITS LTD VS MR. SUNIL KR. PANDEY	DEEPAK YADAV	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	02.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 674/2025	09.06.2025	ADITYA SHARMA VS SMT. VIMLA DEVI	VINOD CHAUHAN	9871332204	VINODCHAUHANQ42017@GMAIL.COM	06.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 680/2025	13.06.2025	PURSHOTAM DASS SABLANIA VS ASHOK LATHER	RAJNESH KANT	9990427146	NOT PROVED	09.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 681/2025	13.06.2025	STATE BANK OF INDIA VS LAKSHAY SODHI	A.K.ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	08.06.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM 286/2025	02.06.2025	ASHWANI KUMAR AGGARWAL VS MCD	SATYENDRA KUMAR SINGH	981116125	SKSINGH116@GMAIL.COM	31.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM 19/2025	03.06.2025	OYO APARTMENTS INVESTMENTS LLP VS VIBRUS HOMES PVT. LTD	SAKET AGGARWAL	9831478866	PRATHMLAW@GMAIL.COM	30.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX.COMM 896//2025	09.06.2025	M/S ORIENT LINKS PVT. LTD. VS VIKAS KUMAR	MAHESH SHARMA	9810493325	ADVCMCSHARMA2010@G.MAIL.COM	05.06.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	MISC. APPLICATION	Misc DJ/450/2025	02-06-2025	MS SHARMA TURNKEY ENGINEERS PVT LTD THROUGH ITS AR MRS PRAGYA SHARMA VS STERLING AND WILSON PRIVATE	MANOJ PANDEY(P),	9654371824	advpandeymanoj@gmail.com	31.05.2025
			304	OBJECTION U/S 34 OF ARBITRATION ACT	OMP (COMM)/29/2025	03-06-2025	S K SANITATION PVT LTD Vs MODERN IT SOLUTION LLP	G S GANGWAR(P),	9717211123	ganwargsgangwar.com	02.07.2025
			304	RECOVERY	CS (COMM)/650/2025	03-06-2025	DIMPLE KEDIA Vs HARJEET SINGH	Hardik Aggarwal(P),	7859984398	advocatehardikaggarwal@gmail.com	30.05.2025
			304	EXECUTION	Execution (Comm)/296/2025	05-06-2025	M/s GOLDY CONSTRUCTION COMPANY Vs MUNICIPAL CORPORATION OF DELHI	Satyajit Kumar(P),	9555215464	cinmoyassociates@gmail.com	30.05.2025

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			304	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM)/488/2025	04-06-2025	RAHUL BHARGAVA AND ANR Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	04.07.2025
			304	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM)/489/2025	04-06-2025	M/S JAGMOHAN ENTERPRISES LLP Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	04.07.2025
			304	U/S 9 OF ARBITRATION ACAT	OMP (I) (COMM)/487/2025	04-06-2025	HARMEET SINGH KAPOOR Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	04.07.2025
			304	MISC. APPLICATION	Misc DJ/470/2025	09-06-2025	RAMESH ARORA Vs DEVENDER KUMAR SHARMA	ADITYA KUMAR SINGHAL(P),	9810788538	gpdadvocate@gmail.com	04.06.2025

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/483/2025	03.06.2025	RAHUL BHARGAVA AND ANR Vs M/s NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	@rajindersingh.co.in	02-06-2025
			305	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/482/2025	03.06.2025	Dr HARMEET SINGH KAPOOR AND ANR Vs M/S NEO DEVELOPERS PVT LTD	ALOK BHATT(P),	9818489589	@rajindersingh.co.in	02-06-2025
			305	SECTION 9	OMP (COMM)/19/2025	05-05-2025	MODERN IT SOLUTION LLP Vs SK SANITATION PRIVATE LIMITED	AVNEET SINGH SIKKA(P),	9871588055	E-mail:sksharma@candidlex.com	13-05-2025
			305	RECOVERY	CS (COMM)/660/2025	04.06.2025	State Bank Of India Vs Jackson John Bodra	TIRATH LAL YADAV(P),	9643228307	Emailid-advtirath@gmail.com	31-05-2025
			305	RECOVERY	CS (COMM)/677/2025	09.06.2025	SHRI FAZLU REHMAN Vs SHRI ISMAIL BEG	ANANT RAO(P),	9811031736	N/A	05-06-2025
			305	PETITION ARBITRATION ACT	OMP (E) (COMM)/2/2025	04.06.2025	M/s Satyam Polyknits Vs Excel Vinyl Coatings Pvt Ltd	PANKAJ MEHTA(P),	9811253529	pankaj@fortunelegal.in	03-06-2025

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6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/642/2025	CS (COMM)/642/2025	02-06-2025	M/S SAKARNI PLASTER (INDIA) PVT LTD Vs RADHA GUPTA	JUNEANK AGGARWAL(P),	981276250	aor.JUNEank@gmail.com	28.05.2025
			410	CS (COMM)/643/2025	CS (COMM)/643/2025	02-06-2025	SMT SUSHILA Vs SHRI DATA RAM	Rajesh Kumar Hooda(P),	9716444576	rajeshkumarhooda30@gmail.com	29.05.2025
			410	Execution (Comm)/285/2025	Execution (Comm)/285/2025	02-06-2025	M/S REDEHERRING PLAST INDIA (P) LTD Vs RAFIQUE KHAN	NEELAM PANCHAL(P),	9818976610		24.05.2025
			410	CS (COMM)/651/2025	CS (COMM)/651/2025	03-06-2025	M/S SETHI SALES CORPORATION THROUGH ITS PROPRIETOR HARMEET SINGH Vs M/S RAJA INDUSTRIES AND ANR	VIJAY YADAV	9599701116	advyadvvijay@gmail.com	30.05.2025
			410	CS (COMM)/655/2025	CS (COMM)/655/2025	04-06-2025	SH SHRIKANT CHAUDHARY Vs SH GURPREET SINGH GULATI	M.K. GAHLAUT	9717266278	manoj28gahlaut@gmail.com	31.05.2025
			410	Misc DJ/457/2025	Misc DJ/457/2025	04-06-2025	FILEX SYSTEMS PVT LTD Vs AMBIKA ARORA	VINAY MOHAN SHARMA(P),	9818194170	vinaysharma679@gmail.com	02.06.2025
			410	CS (COMM)/661/2025	CS (COMM)/661/2025	05-06-2025	M/S MODSAL FROZEN FOODS (P) LTD Vs M/S PRIMUS AGRO FOOD EXPORTS PVT LTD AND ORS	manu sishodia(P),	9810019309	manusisoddia77@gmail.com	30.05.2025

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			410	Execution (Comm)/295/2025	Execution (Comm)/295/2025	05-06-2025	BHARAT ARORA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	Vidya sagara shrama(P), ANR	9149137843	-	02.06.2025
			410	Misc DJ/461/2025	Misc DJ/461/2025	05-06-2025	TATA CAPITAL LTD Vs M/S OMITA INDUSTRIES AND ORS	SONAL GUPTA(P),	9891636304	sonalgupta@gmail.com	02.06.2025
			410	CS (COMM)/662/2025	CS (COMM)/662/2025	05-06-2025	RELAXO FOOTWEARS LTD Vs ASHOK KUMAR	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	02.06.2025
			410	CS (COMM)/664/2025	CS (COMM)/664/2025	06-06-2025	BANK OF BARODA Vs DAHIYA AND CHHIKARA PVT LTD	Govind Pandey(P),	9718618928	govind19Feb@gmail.com	04.06.2025
			410	CS (COMM)/675/2025	CS (COMM)/675/2025	09-06-2025	LALIT KUMAR PROP OF M/S LALIT ASSOCIATES Vs DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	NAVED AZAM	9968363291	naved.azam@gmail.com	05.06.2025
			410	Execution (Comm)/300/2025	Execution (Comm)/300/2025	09-06-2025	VIKRAM SONI Vs ABHINAV PRAKASH	SANJAY KUMAR(P),	9818336108	Sanjayk.advocate@gmail.com	31.05.2025
			410	CS (COMM)/644/2025	CS (COMM)/644/2025	02-06-2025	M/S AGRICO ORGANICS LTD Vs ADVANTA AGRI TECH	AMANDEEP SINGH	9873967070	amandeep@adsandcompany.com	29.05.2025

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			410	OMP (I) (COMM)/484/2025	OMP (I) (COMM)/484/2025	04-06-2025	M/S JAGMOHAN ENTERPRISE LLP Vs M/S NEO DEVELOPERS PVT LTD	RAJENDER SINGH	9818489589	office@rajindersingh.co.in	01.06.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX. (COMM) 299/2025	09.06.2025	MOHAN LAL GOEL VS INVICTANA MEDIA PVT. LTD.	ANA	NA	NA	26.05.2025
			COURT ROOM 302	CIVIL SUIT	EX. (COMM) 301/2025	10.06.2025	ICICI BANK LTD. VS AMANDEEP SINGH	MANISH YADAV	9560084640	ADV MANISH YADAV 01@GMAIL.COM	27.05.2025
			COURT ROOM 302	CIVIL SUIT	MISC. DJ 480/2025	26.06.2025	DULI CHAND NARAIN DASS VS M/S AROMA SPICE INDUSTRY	ANSHUL JAIN	9899998243	aropjain@gmail.com	05.06.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)/654/2025	03-06-2026	SBI VS. SAGAR	ASHISH BATRA	9891223874	ashishbatra@gamil.com	31.05.2025
			308	U/S 9 OF ARBITRATION ACAT	OMP(I)/471/2025	03-06-2025	RAJ KUMAR & ORS. VS. M/S NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489589	Office@rajindersingh.co.in	01-06-2025
			308	EXECUTION	Execution (Comm)/291/2025	03-06-2025	SUNITA VS. VINOD KUMAR	SANJAY JAIN	Not available on Vkalatnams	Not available on Vkalatnams	30-05-2025
			308	RECOVERY	CS (COMM)/659/2025	04-06-2025	GOPAL CHAND AGGARWAL VS. NEHA GOEL	YASHWANT SINGH	9310096440	ADV YASHWANT@GMAIL.COM	01-06-2025

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			308	EXECUTION	Execution (Comm)/292/2025	04-06-2025	SANDEEP GUPTA VS. MCD	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	02-06-2025
			308	RECOVERY	CS (COMM)/678/2025	09-06-2026	SUNIL MEHRA VS. YOGESH GAMBHIR	RAHUL KUMAR SINGH	9350633101	NA	04-06-2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/647/2025	02-06-2025	LEVI STRAUSS AND COM Vs ASHOK KUMAR	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	31.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM)/474/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	02.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM)/473/2025	03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	02.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM)/472/2025	03-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	02.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/293/2025	04-06-2025	Ajay prakash gupta Vs Sanjay jain	Sandeep Jindal(P),	98104-74101		03.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM.)	OMP (I) (COMM)/491/2025	09-06-2025	SGS INDIA PVT LTD Vs Bureau of Indian Standards	VEERA MATHAI(P),	858694645, 8805594425	bhairavishn@sagalegal.in, veeramathai@sagalegal.in	06.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/686/2025	13-06-2025	Lal Man Gupta Vs Hitesh Sarvaiya	Ankit Mehta(P),	9717355900	gauravsethi1977@gmail.com	09.06.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/682/2025	13-06-2025	M/S HELPLINE PUBLICATION PVT LTD THROUGH ITS DITRCTOR MANISH SINGH Vs ASHISH JAISWAL	BHANU MOHAN(P),	9968165990	ssrinetassociate@gmail.com	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/685/2025	13-06-2025	Pawan Bansal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/684/2025	13-06-2025	MBD ALCHEMIE PVT LTD Vs OXFORD CONVENT SCHOOL	Rakesh(P),	9971719499	NA	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/683/2025	13-06-2025	ANAND SINGH Vs SANJAM SINGH	KARTIK JAIN(P),	8368060024	advocatekartik98@gmail.com	11.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/666/2025	06-06-2025	NARINDER SHAH Vs SAI CREATION	BHUMIKA GUPTA	9560S 278oS	shailendra@sbassocia tes.in	05.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC. DJ/478/2025	11-06-2025	PULAK TRADEX PVT LTD Vs JIYA ALIAS ZIYA ENTERPRISES	SAURABH MISHRA	9599862350	advocatemishrallo2@gmail.com	10.06.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (COMM)/28/2025	02-06-2025	The Repts Gym One Vs Neogrowth Credit Pvt Ltd	Purushottam Jha	9971291939	pkjha85@gmail.com	30.05.2025
			307	Civil	Execution (Comm)/287/2025	02-06-2025	Kavish Satija Vs SKCC Personal Care AND Ors	Vidur Kamra	9818636833	office.advocate.sanjeev@gmail.com	30.05.2025
			307	Civil	OMP (I) (COMM)/481/2025	03-06-2025	Jagmohan Enterprises LLP Vs M/s Neo Developers Pvt Ltd	ALOK BHATT	9818489589	office@rajindersingh.co.in	02.06.2025

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			307	Civil	CS (COMM)/676/2025	09-06-2025	UNION BANK OF INDIA Vs BHOLA SINGH RAWAT	ALOK KUMAR	9911000126	ALOK.ADV2001@gmail.com	06.06.2025
			307	Civil	CS DJ/661/2025	23-06-2025	KULDEEP CHAUDHARY Vs SDM (CIVIL LINES)	Rahul Chauhan	8750883003	N.A.	21.06.2025
			307	Civil	CS (COMM)/691/2025	23-06-2025	PUMA SE Vs Jeetendra Singh alias Jeetu Gurjar	Prachi Gupta	9911703098	prachi.gupta@pamsleagal.com	23.06.2025
			307	Civil	CS (COMM)/690/2025	23-06-2025	PUMA SE Vs DINESH BINDAL and ANR	Prachi Gupta	9911703098	prachi.gupta@pamsleagal.com	23.06.2025
			307	Civil	CS DJ/661/2025	23-06-2025	KULDEEP CHAUDHARY Vs SDM (CIVIL LINES)	Rahul Chauhan	8750883003	N.A.	21.06.2025
			307	Civil	CS DJ/662/2025	24-06-2025	SMT HEMA HOLANI Vs Sh SUDESH HOLANI	Rahul Kadyan	9868068529	rahulkadyan2008@yahoo.com	23.06.2025
			307	Civil	CS DJ/663/2025	24-06-2025	Narender Kumar Sharma Vs Aruna Sharma ANRSMT HEMA HOLANI Vs Sh SUDESH HOLANI	Ghanshyam Dass Sharma	NA	NA	21.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	Misc DJ	Misc DJ/451/2025	02-06-2025	RAJ KUMAR BHARDWAJ Vs RITESH SHARMA		Richa Verma	9582224485	richa.v.1990@gmail.com	31.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar		Geetanjali sharma	8588821631	Advocate.134@gmail.com	30.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm)/290/2025	03-06-2025	Shishpal Vs Municipal Corporation of Delhi		S. K. Singh	9811161525	sksingh116@gmail.com	31.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/459/2025	04-06-2025	ZERO SQUIRE ENERGY- SOLUTIONS PVT LTD Vs TRANE TECHNOLOGIES INDIA PVT LTD					
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/486/2025	04-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd		Rajinder Singh	9818489589	Office@rajindersingh.co.in	31.05.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/485/2025	04-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd		Rajinder Singh	9818489589	Office@rajindersingh.co.in	01.06.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	Miscellaneous Vs M/s PRAMOD TELECOM PRIVATE LIMITED		Surender tyagi	999993833	surendersuparn@gmail.com	31.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/464/2025	06-06-2025	M/S SHIVA MILK FOODS Vs ASHA RAM AND ORS					
			COURT ROOM 310	Misc DJ	Misc DJ/468/2025	06-06-2025	GOVERNMENT OF NCT OF DELHI Vs M/s MAA BHAGWATI ASSOCIATES		Zafar Abbas	9868122342	NA	04.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/679/2025	09-06-2025	PUNJABI CHAAP CORNER PRIVATE LIMITED Vs PUNJABI CHAAP CORNER	Anshima Puri	9811059395	puris_1@yahoo.co.in	05.06.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	OMP I COMM	469/2025	03.06.2025	KARAN GROVER V/S SARKAR VISION CULTURE MEDIA SERVICES LLP	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	02.06.2025
			401	OMP I COMM	477/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	01.06.2025
			401	OMP I COMM	478/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	01.06.2025
			401	OMP I COMM	479/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	31.05.2025
			401	OMP I COMM	480/2025	03.06.2025	RAMA KAPOOR V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	31.05.2025
			401	ARB.A.COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATINGS PVT LTD	PANKAJ MEHTA	9811253529	PASNKAJ@FORTUNE LEGAL.IN	03.06.2025
			401	MISC DJ	463/2025	06.06.2025	K.C.KHANDELWAL V/S SAWARIYA COLLECTION	M/S SACHIT GUPTA	9999130288	KCGANDPARTNERS@GMAIL.COM	05.06.2025
			401	EX COMM	297/2025	06.06.2025	CITY SWEEP SERVICES LLP V/S MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR SUNNY	9958178853	SARADKSUNNY@GMAIL.COM	04.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			401	EX COMM	298/2025	06.06.2025	SAVITRI DEVI GUPTA V/S NW INDIA ASSURANCE CO. LTD	AYUSH MITTAL	9818621176	ADVAYUSH MITTAL@GMAIL.COM	04.06.2025
			401	OMP I COMM	490/2025	06.06.2025	M/S AB BROOKEL PVT LTD V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	04.06.2025
			401	CS COMM	665/2025	06.06.2025	RAI SAHIB LAXMI NARAIN CHARITABLE TRUST & ORS V/S NEELAM KUMAR	ANKUR MAHINDRO	9891051888	ANKUR.MAHINDRO @kRED-JURE.IN	04.06.2025
			401	MISC DJ	466/2025	06.06.2025	SHRI DAYA RAM GOYAL V/S RADHA AGGARWAL	MOHAR SINGH	9213392006	KMSLAWCHAMBER @GMAIL.COM	
			401	CS COMM	673/2025	09.06.2025	UNION BANK OF INDIA V/S SANJEEV KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@G MAIL.COM	06.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM	CIVIL SUIT	EX. (COMM) 288/2025	02.06.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034@gmail.com	31.05.2025
			COURT ROOM	CIVIL SUIT	EX. (COMM) 289/2025	02.06.2025	AGGARWAL ASSOCITES VS MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034@gmail.com	31.05.2025
			COURT ROOM	CIVIL SUIT	OMP(I) COMM 475/2025	03.06.2025	JAGMOHAN ENTERPRISES LLP VS NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489989	office@rajindersingh.co.in	02.06.2025
			COURT ROOM	CIVIL SUIT	OMP(I) COMM 476/2025	03.06.2025	ZAINAB BUKHARI VS ROYAL CASADEWAN	DEWAN	8882754440	service@dewanadvocates.com	02.06.2025
			COURT ROOM	CIVIL SUIT	CS(COMM) 657/2025	04.06.2025	AMANDEEP SINGH ANAND VS TOTAL GRAPHIC PRINT SOLUTION	rajeev upadhyay	9212002825	advrajeevupadhyay84@gmail.com	03.06.2025
			COURT ROOM	CIVIL SUIT	EX. (COMM) 294/2025	04.06.2025	M/S DIGVIJAY SANITATION VS DELHI JAL BOARD	VIVEKANAND na		vivekanandlaw@gmail.com	03.06.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/491/2025	03-06-2025	ISHA SHARMA PROP OF M/S ISHAPAWAN INDUSTRIES Vs CASTLE VALVES LIMITED THROUGH NAVDEEP MALHOTRA	PAWAN SWAMI(P),	9810775051	prashantbatra76@gmail.com	01-06-2025
				OMP	OMP (I) (COMM)/718/2025	03-06-2025	THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	02-06-2025
				CS	CS (COMM)/495/2025	04-06-2025	Bank of Baroda Vs ANANT RAM MAJITHIA	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	03-06-2025
				CS	CS (COMM)/510/2025	05-06-2025	M/S MEMBRANE DECORS Vs M/S VGAUR INTERIORS	Tarun Sharma(P),	9999199160	advtarunsharma24@gmail.com	03-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS	CS (COMM)/516/2025	06-06-2025	Bank of Baroda Vs SUMIT GOUTAM	Davinder Kumar(P),	9868740548	advocatedavinderkumar1986@gmail.com	05-06-2025
				OMP	OMP (I) (COMM)/731/2025	06-06-2025	THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	05-06-2025
				Misc DJ	Misc DJ/594/2025	09-06-2025	M/S ROMSONS MEDSOURCE Vs M/S DOWELL SURGICALS PVT LTD	Puneet Sharma(P),	9793739786	advrotolavpjr@gmail.com	06-06-2025
15	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-02	WEST DISTRICT	209 Extn Block	OMP(I)(COMM)	709/2025	31.05.2025	SHRIRAM FINANCE LTD VS. AMEENUL HAQ	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	31.05.2025
				OMP(I)(COMM)	710/2025	31.05.2025	SHRIRAM FINANCE LTD VS. ATUL KR TYAGI	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	31.05.2025
				OMP(I)(COMM)	711/2025	31.05.2025	SHRIRAM FINANCE LTD VS. RAJU JAI JAGAN	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	31.05.2025
				CS/(COMM)	484/2025	31.05.2025	STATE BANK OF INDIA VS. NEELAM	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	485/2025	31.05.2025	STATE BANK OF INDIA VS. NISHA RATHORE	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	486/2025	31.05.2025	BANK OF BARODA VS. CARNAMA INFOTECH AND BPO LLP	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	31.05.2025
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT	203 Extn Block		Execution (Comm.)/191/2025	09-06-2025	RAVI KANT MANGA Vs MAJIDUL NISHA	Not Mentioned	Not Mentioned	Not Mentioned	06-06-2025
					OMP (I) (COMM.)/735/2025	28-06-2025	Shubham satish chandra tripathi Vs Vikrant Malik	Not Mentioned	Not Mentioned	Not Mentioned	27-06-2025
17	SH. SANJEEV AGGARWAL, JUDGE (COMMERCIAL COURT)	WEST DISTRICT	202 Extn Block	OMP (I) COMM	OMP (I) (COMM.)/715/2025	03-06-2025	Yes Bank Ltd Vs RAJESH KUMAR VISHWAKARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	02-06-2025
				CS (COMM)	CS (COMM)/498/2025	04-06-2025	BANK OF BARODA Vs Chandrapratap Singh And Ors	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	03-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/499/2025	04-06-2025	MS GOLDEN SPARROW INDIA ENTERPRISES Vs DEEPAK VERMA	C P MALIK	9212057049	cpmalik@gmail.com	03-06-2025
				OMP (I) COMM	CS (COMM)/500/2025	04-06-2025	MS GOLDEN SPARROW INDIA ENTERPRISES Vs RENU SHARMA SHIVANI	C P MALIK	9212057049	cpmalik@gmail.com	03-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/727/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs AMIT GULIA	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	03-06-2025
				OMP (I) COMM	OMP (I) (COMM.)/728/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs ARSAL BILAL	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	03-06-2025
				CS (COMM)	CS (COMM)/504/2025	05-06-2025	ROBIN SINGH Vs LAKHVINDER KAUR	VINAY BHASIN	9914029491	vinaykumarbhasin@gmail.com	03-06-2025
				CS (COMM)	OMP (I) (COMM.)/730/2025	05-06-2025	SHRIRAM FINANCE LIMITED Vs TARUN KATARIA	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	04-06-2025
				OMP (I) COMM	CS (COMM)/514/2025	06-06-2025	GOLDEN SPARROW INDIA ENTERPRISES Vs GREEN STUDIO	C P MALIK	9212057049	cpmalik@gmail.com	05-06-2025
				CS (COMM)	CS (COMM)/515/2025	06-06-2025	SHUBHAM GARG PROP OF M/S RAI IMPEX Vs ATUL VERMA PROP OF M/S ATUL MACHINERY AND RUBBER INDUSTRY	SAMIT TAYAL	9818033445	amit.tayal23@gmail.com	04-06-2025
				OMP (I) COMM	CS (COMM)/517/2025	09-06-2025	BESTIME TRADING COMPANY PRIVATE LIMITED Vs Family Health Care Hospital Private Limited	SHIVEN BANGA	7838443353	advshivenbanga@gmail.com	06-06-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/485/2025	CS (COMM)/485/2025	02-06-2025	OZONE OVERSEAS PRIVATE LIMITED Vs Deepak Gupta trading as M/s Icon Metal Marketing	Surinder Singh	93 1 1325398	surindersgI@gmail.com	02-06-2025
				CS (COMM)/490/2025	CS (COMM)/490/2025	03-06-2025	Hari Nath Srivastava Vs SNNR Private Limited	Ankit Kumar	9015505737	niyamamlawoffices@gmail.com	03-06-2025
				OMP (I) (COMM.)/716/2025	OMP (I) (COMM.)/716/2025	03-06-2025	Yes Bank Ltd Vs SHAINA SHAINA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025
				OMP (I) (COMM.)/717/2025	OMP (I) (COMM.)/717/2025	03-06-2025	Yes Bank Ltd Vs VERMA LOGISTICS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Misc DJ/576/2025	Misc DJ/576/2025	04-06-2025	Raj Baboo Nischal Vs Sukhvinder Singh Sukhvinder Singh	Siddhartha Yadav	9811087543	siddharthayadavadvocate@gmail.com	04-06-2025
				Misc DJ/577/2025	Misc DJ/577/2025	04-06-2025	Raj Baboo Nischal Vs Sukhvinder Singh Sukhvinder Singh	Siddhartha Yadav	9811087543	siddharthayadavadvocate@gmail.com	04-06-2025
				Misc DJ/578/2025	Misc DJ/578/2025	04-06-2025	LOUIS VUITTON MALLETIER Vs Deej Bedi	Pooja Dodd	9811045646	info@doddandco.com	04-06-2025
				Misc DJ/579/2025	Misc DJ/579/2025	04-06-2025	ISHWAR CHAND Vs CHOUHARY	AJAY Manish Sharma	9910337674	Not Provided	04-06-2025
				OMP (I) (COMM.)/725/2025	OMP (I) (COMM.)/725/2025	04-06-2025	Yes Bank Ltd Vs SHUBH KARAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04-06-2025
				OMP (COMM.)/9/2025	OMP (COMM.)/9/2025	05-06-2025	AMIT SHARMA Vs MAHINDRA BANAK	KOTAK Naval Kishore	9810780750	nava1351a@gmail.com	05-06-2025
				CS (COMM)/505/2025	CS (COMM)/505/2025	05-06-2025	Ajay Kohli Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_modi@rediffmail.com	05-06-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/506/2025	CS (COMM)/506/2025	05-06-2025	M/s Karytron Electricals Pvt Ltd Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_modi@rediffmail.com	05-06-2025
				CS (COMM)/507/2025	CS (COMM)/507/2025	05-06-2025	PUNJAB NATIONAL BANK Vs VISHAL	Parikshit Mahipal	9868873986	pmahipal09@gmail.com	05-06-2025
				CS (COMM)/508/2025	CS (COMM)/508/2025	05-06-2025	A B BIODEGRADABLE PRODUCTS PVT LTD Vs DHANSAGAR MACHINERY PVT LTD	Sanjeev Singh	9811129304	litigation@singhassociates.com	05-06-2025
				OMP (I) (COMM.)/729/2025	OMP (I) (COMM.)/729/2025	05-06-2025	yes bank ltd Vs santosh devi	Ananjay Singh	7030378800	Not Provided	05-06-2025
				CS (COMM)/511/2025	CS (COMM)/511/2025	06-06-2025	Union Bank of India Vs Shri Lepakshi Appliances OPC Pvt Ltd	Hari Kishan	9818038911	hka.delhi@gmail.com	06-06-2025
				OMP (I) (COMM.)/732/2025	OMP (I) (COMM.)/732/2025	09-06-2025	SHRI RAJESH GUPTA Vs HomeSpoon Food Industries Private Limited	Shiven Banga	7838443353	advshivenbanga@gmail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/724/2025	OMP (I) (COMM.)/724/2025	03-06-2025	Yes Bank Ltd Vs GURNAM SINGH		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-06-2025
				CS (COMM)/496/2025	CS (COMM)/496/2025	04-06-2025	MACRAAN TELECOM SERVICES PVT LTD Vs ANGEL SOLUTIONS		NITESH KUMAR	8826747120	JITEJHAOG@GMAIL.COM	03-06-2025
				CS (COMM)/497/2025	CS (COMM)/497/2025	04-06-2025	BANK OF BARODA Vs Gulab Majithia		DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	03-06-2025
				Misc DJ/580/2025	Misc DJ/580/2025	04-06-2025	Shree Shyam Trader Vs amocon		SAGAR	8572822674	SAGARNANDALZK@GMAIL.COM	03-06-2025
				OMP (I) (COMM.)/726/2025	OMP (I) (COMM.)/726/2025	04-06-2025	Yes Bank Ltd Vs RAMESH CHOUHAN		LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025
				Execution (Comm.)/189/2025	Execution (Comm.)/189/2025	05-06-2025	MS BLISS REFRIGERATION P LTD Vs SATYA NARAIN SHARMA					
				CS (COMM)/509/2025	CS (COMM)/509/2025	05-06-2025	VASON PRINTOPACK PRIVATE LIMITED Vs Lovyam Udyog and Packers		MANEESHGU MBER	9911315304	ASCENTLAWFIRM@GMAIL.COM	03-06-2025
				CS (COMM)/512/2025	CS (COMM)/512/2025	06-06-2025	Union Bank of India Vs Zahir Abbas		HARI KISHAN	9818038911	HKA.DELHI@GMAIL.COM	04-06-2025
				CS (COMM)/513/2025	CS (COMM)/513/2025	06-06-2025	Bank of Baroda Vs Dinesh Kumar		DAVINDER KUMAR	9868740548	ADVOCATEDAVINDERKUMAR1986@GMAIL.COM	04-06-2025
				Ex.COMM - Award by Arb. Comm./26/2025	Ex.COMM - Award by Arb. Comm./26/2025	09-06-2025	LEVIS STRAUSS AND CO Vs MOHD SHAREEF					
				CS (COMM)/518/2025	CS (COMM)/518/2025	09-06-2025	SHELLZ INDIA LTD Vs CHANDRAKALA M		PRAMOD KUMAR AGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	05-06-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	442/2025	02.06.2025	HARSH JAIN VS. M/S RPL MAHENDWAS		ADV. NIKITA SETHI	9588174061	NIKITA@RALEGAL.CO.IN	28.05.2025
			1	CS(COMM)	443/2025	02.06.2025	DEUTSCHE BANK AG VS. M/S ACE INFRATECH AND ORS.		SURI AND COMPANY	9971357074, 9711066810	LITIGATION@SURI.CO.IN	15.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP(COMM)	80/2025	02.06.2025	M/S V JULKA RUBBERS VS. M/S INDRAPRASTHA GAS LIMITED	PAWAN KAWRANI AND ASSOCIATES	9999989589	ID-AWNKAWRANI@GMAIL.COM	28.05.2025
			1	CS(COMM)	449/2025	03.06.2025	M/S GOLDMEDAL ELECTRICALS PVT. LTD. VS. KANTILAL MAGHRAJ PROPRIETOR OF MODERN ELECTRICAL CENTRE	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	29.05.2025
			1	MISC. DJ	984/2025	04.06.2025	RAJ KUMAR GUPTA VS. PUNEET BANTHIA	ARENESS LAW	9810980834	ARENESS@ARENESSLAW.COM	02.06.2025
			1	CS(COMM)	452/2025	04.06.2025	M/S VAYUDOOT MULTI SERVICES VS. ALLIANCE AIR AVIATION LIMITED	RAKESH KUMAR	9711749492	NOT AVAILABLE	29.05.2025
			1	CS(COMM)	457/2025	05.06.2025	DELHI INTEGRATED MULTI-MODAL TRANSIT SYSTEM LTD. VS. M/S TRIG DETECTIVES PRIVATE LIMITED	UPSCALE LEGAL	8882440743	INFO@UPSCALELEGAL.COM	31.05.2025
			1	CS(COMM)	456/2025	05.06.2025	M/S UNION BANK OF INDIA VS. SHRI HANUMAN PRASAD	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	02.06.2025
			1	MISC. DJ	998/2025	05.06.2025	M/S JAI UNIVERSAL VS. UNION OF INDIA AND ORS.	KAJOL SHARMA	9810751489	ADVKAJOL28@YAHOO.COM	20.05.2025
			1	EX(COMM)	92/20258	05.06.2025	TRIDIVA ERGONOMIC INTERIORS PVT. LTD. VS. RMS CONSULTANTS PVT. LTD. AND ORS.	M. S. OBERIO AND ASSOCIATES	9990011586	MSOBERIOASSOCIATES@GMAIL.COM	04.06.2025
			1	OMP(COMM)	82/2025	05.06.2025	RUPINDER SING AND ANR. VS. L AND T FINANCE LTD. (FOREMLY L & T FINANCE HOLDINGS LTD.)	VIKAS KUMAR	9582333909	OFFICE@CORPORATELEGALPARTNERS.COM	30.05.2025
			1	OMP(COMM)	83/2025	05.06.2025	IQBAL SINGH SETHI & ORSL VS. PRASAD IVF CLINIC PVT. LTD.	KUNAL KHER	9910072729	KHERKUNAL@GMAIL.COM	02.06.2025
			1	CS(COMM)	468/2025	06.06.2025	L K PRIME TECHNICAL PVT. LTD. VS. TELEGRAM F2 LLC & ORS.	MR. SANSKAR AGGARWAL AND MR. BHAVYA	7838837246, 9999239545	SNBLEGAL.LITIGATION@GMAIL.COM	02.06.2025
			1	CS(COMM)	467/2025	06.06.20258	CANARA BANK VS. ROHIT MATTA	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.IN	29.05.2025
			1	CS(COMM)	466/2025	06.06.2025	GRINGO ENTERTAINMENT LLP VS. MR. KIRAT SINGH AKA KIRAT GILL	DEEPAK KOHLI ASSOCIATES	9811192957, 99582063085	KOHLI.DEEPAK@HOTMAIL.COM, M.SHARIQ.K@GMAIL.COM	05.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	465/2025	06.06.2025	UNION OF INDIA VS. SHREERAMA SALES AND ORS.	ROHTAS KUMAR JAJORIA	9868750997	RKJAJORIA26@GMAIL.COM	02.06.2025
			1	CS(COMM)	482/2025	09.06.2025	POWER OF STOCKS PROM CONSULTING PVT. LTD. VS. TELEGRAM FZ LLC & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MARENLEGAL.NET	06.06.2025
			1	MISC. DJ	1022/2025	09.06.2025	KAMAREAJ MATRICULATION HIGHER SECONDARY SCHOOL VS. M/S EDUSMART SERVICE PVT. LTD. AND ORS.	JUNEILSAMY.	9818709797	SUPREMEJUNEIL@GMAIL.COM	06.06.2025
21	SH. BALWANT RAJBANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)/441/2025	CS (COMM)/441/2025	02-06-2025	DEUTSCHE BANK AG Vs MS KUBE AUTOTECH PVT LTD THROUGH ITS	Gurvinder Suri(P),	9971357074	itigation@surico.in	29.05.2025
			25	CS (COMM)/439/2025	CS (COMM)/439/2025	02-06-2025	DEUTSCHE BANK AG Vs MS IC India Casting Pvt Ltd and Ors through its Director	Gurvinder Suri(P),	9971357074	itigation@surico.in	29.05.2025
			25	CS (COMM)/440/2025	CS (COMM)/440/2025	02-06-2025	DEUTSCHE BANK AG Vs MR MOHIT GUPTA PROPRIETOR MS AGGARWAL TRADES	Gurvinder Suri(P),	9971357074	itigation@surico.in	29.05.2025
			25	CS (COMM)/448/2025	CS (COMM)/448/2025	03-06-2025	Parvendra Kumar Vs Tollman International Private Limited	Shreshth Jain(P),	9871206484	shreshth@lawkins.in	01.06.2025
			25	CS (COMM)/447/2025	CS (COMM)/447/2025	03-06-2025	ANI Media Private Limited Vs Mohak Mangal	Sidhant Kumar(P),	9899675905	ASAXENA@UNUMLAW.IN	01.06.2025
			25	ExCOMM - Award By Arb Comm/33/2025	ExCOMM - Award by Arb Comm/33/2025	03-06-2025	Oriental Foundry Pvt Ltd Vs Union of India through DY CMM MECH Northern Railway	Shaurya Nirwal(P),	9899867235	r.sudhinder@argusp.com	27.05.2025
			25	ARB A (COMM)/10/2025	ARB A (COMM)/10/2025	03-06-2025	PRABODH SINGH Vs NIRMAL INDUSTRIES AND COMPANY AND ORS	Rakesh Chaudhary(P),	98111-88090	NOT PROVIDED	01.06.2025
			25	OMP (COMM)/81/2025	OMP (COMM)/81/2025	03-06-2025	LAST FIDDLE HOSPITALITY PVT LTD Vs GURPREET SINGH MALHI	Prateek Bajaj(P),	8800776700	advprateekbajaj@gmail.com	01.06.2025
			25	OMP (I) (COMM)/90/2025	OMP (I) (COMM)/90/2025	03-06-2025	HERO FINCORP LTD Vs M ABDUL FARITH	JUNEANK MAHAJAN(P),	9873347330	JUNEAnak mahajan05@yahoo.com	30.05.2025
			25	CS (COMM)/451/2025	CS (COMM)/451/2025	04-06-2025	shivam properties pvt ltd Vs The Ajit Manufacturing and Trading Corporation Pvt Ltd	SIDDHARTH AGGARWAL(P),	9871588350	SA9870@GMAIL.COM	02.06.2025

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			25	CS (COMM)/454/2025	CS (COMM)/454/2025	05-06-2025	STATE BANK OF INDIA Vs MOHAMMAD SALIM ALI PROPRIETOR M/S A ONE ELECTRONICS	Shiv Tyagi(P),	9811059032	shivktyaga@gnall.com	02.06.2025
			25	CS (COMM)/455/2025	CS (COMM)/455/2025	05-06-2025	STATE BANK OF INDIA Vs SANYUKTA DESHWAL PROPRIETOR M/S ARISTRO ENTERPRISES	Shiv Tyagi(P),	9811059032	shivktyaga@gnall.com	02.06.2025
			25	CS (COMM)/458/2025	CS (COMM)/458/2025	05-06-2025	Trimble Solutions Corporation Vs Aditya Rao	Aarshia Behl(P),	NOT PROVIDED	NOT PROVIDED	01.06.2025
			25	CS (COMM)/453/2025	CS (COMM)/453/2025	05-06-2025	Chandra Shekhar Vs State of Uttar Pradesh	ASHOK KUMAR(P),	9990018670	ashokalegalservices@gmail.com	01.06.2025
			25	OMP (COMM)/84/2025	OMP (COMM)/84/2025	05-06-2025	ABC Experts Engineers Vs Union of India	Sayed Wasif Haider(P),	9311307710	haassociateslegal@gmail.com	03.06.2025
			25	Misc DJ/978/2025	Misc DJ/978/2025	03-06-2025	Punjab National Bank Vs Ram Nath Singh	Mercy Hussain(P),	9873082780	mercvhussain@gmail.com	03.06.2025
			25	ExCOMM - Award by Arb Comm/35/2025	ExCOMM - Award by Arb Comm/35/2025	06-06-2025	KOTAK MAHINDRA PRIME LTD Vs PANKAJ KUMAR SINGH	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	04.06.2025
			25	Execution (Comm)/93/2025	Execution (Comm)/93/2025	06-06-2025	M/S MOVIN EXPRESS PRIVATE LIMITED Vs SHASHI PRAMOD TIWARI	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENLEGAL.NET	04.06.2025
			25	Execution (Comm)/94/2025	Execution (Comm)/94/2025	06-06-2025	M/S MOVIN EXPRESS PRIVATE LIMITED Vs RAMAKRISHNA NARSINGH DAKUA	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENLEGAL.NET	04.06.2025
			25	Execution (Comm)/95/2025	Execution (Comm)/95/2025	06-06-2025	M/S MOVIN EXPRESS PRIVATE LIMITED Vs JABEENA PROPRIETOR SHIP SECURE EXPRESS ANR	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENLEGAL.NET	04.06.2025
			25	OMP (COMM)/85/2025	OMP (COMM)/85/2025	06-06-2025	ROHIT KUMAR Vs SBI CARDS AND PAYMENT SERVICES LTD	WASEEM FIROZ(P),	9540193893	birenderkumar230@gmail.com	29.05.2025
			25	CS (COMM)/474/2025	CS (COMM)/474/2025	06-06-2025	PRAKASH GOPICHAND GABA Vs Telegram FZ LLC	Bhavya Kohli(P),	7838837246	NOT PROVIDED	05.06.2025
			25	CS (COMM)/475/2025	CS (COMM)/475/2025	06-06-2025	Jailaxmi Enterprises Private Limited Vs RONCH POLYMERS PVT LTD	Himanshu Dhawan(P),	8750021607	Contact@Utkrishthalaw.Com	29.05.2025

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			25	CS (COMM)/476/2025	CS (COMM)/476/2025	06-06-2025	STARNEXT INNOVATIONS PRIVATE LIMITED Vs MTT CONCEPTS PRIVATE	SHUBHAM AGARWAL(P),	8800262007	shubham.agarwal@avlegal.in	05.06.2025
			25	CS (COMM)/477/2025	CS (COMM)/477/2025	06-06-2025	ZENITH FINANCIAL CONSULTING PRIVATE LIMITED Vs Bits N Bytes Soft Private Limited	ANUJ AGARWAL(P),	9999490798	advocatteanujagarwal@yahoo.com	02.06.2025
			25	OMP (I) (COMM)/95/2025	OMP (I) (COMM)/95/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs HEMLATA	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	CS (COMM)/478/2025	CS (COMM)/478/2025	09-06-2025	BIKANER BHUJIA UDYOG SANGH Vs BADSHAH BIKANER FOOD PRODUCTS PVT LTD	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			25	CS (COMM)/479/2025	CS (COMM)/479/2025	09-06-2025	M/S TRDP HAPPY WORLD PVT LTD Vs M/S SAI FOOD PRODUCTS	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			25	CS (COMM)/480/2025	CS (COMM)/480/2025	09-06-2025	Jaspal Kaur Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9897905254	swapnilgaur@ralegal.co.in	06.06.2025
			25	CS (COMM)/481/2025	CS (COMM)/481/2025	09-06-2025	SUPREME INDUSTRIES LIMITED Vs SUPREME UPVC WINDOW	Pranav Gupta(P),	9810083029	debasishrnoitra@gmail.com	06.06.2025
			25	OMP (I) (COMM)/92/2025	OMP (I) (COMM)/92/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs ABHAY TOMAR	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	OMP (I) (COMM)/93/2025	OMP (I) (COMM)/93/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs ASHOK KUMAR	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	OMP (I) (COMM)/94/2025	OMP (I) (COMM)/94/2025	09-06-2025	Kotak Mahindra Prime Ltd Vs KARAN SINGH	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.06.2025
			25	Counter Claim/30/2025	Counter Claim/30/2025	09-06-2025	Prakash Chandra Shukla Vs CANARA BANK	Ankit Mehta(P),	9811152045	pcshukla1964@rediffmail.com	05.06.2025
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/9/2025	02-06-2025	ANNAPURNA AGRO AGENCIES VS CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD	ANOOP PRAKASH AWASTHI(P),	9891491829	anoopcl@gmail.com	22-05-2025

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24				SUIT FOR TRADEMARKS	CS (COMM)/445/2025	02-06-2025	TV TODAY NETWORK LIMITED AND ANR VS CENTENARIANS LIFE SCIENCES PRIVATE LIMITED	RADHIKA GUPTA(P),	9958387755	RADHIKAGUPTA144@GMAIL.COM	24-05-2025
24				SUIT FOR RECOVERY	CS (COMM)/446/2025	02-06-2025	AMIT DEY PHOTOGRAPHY VS REVOLT INTELICORP PVT LTD AND ORS	KAMLESH SURESH PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	24-05-2025
24				SUIT FOR RECOVERY	CS (COMM)/444/2025	02-06-2025	DEUTSCHE BANK AG VS MS JUPITER ENTERPRISES THROUGH ITS PARTNER MR SANTOSH SHARMA	GURVINDER SURI(P),	9871692197	litigation@surico.in	27-05-2025
24				SUIT FOR RECOVERY	CS (COMM)/450/2025	03-06-2025	PERNOD RICARD INDIA PVT LTD VS CHOUDHARY WINES AND ORS	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	29-05-2025
24				EXECUTION PETITION	Execution (Comm)/91/2025	04-06-2025	POOJA SHARMA VS ATAL BIHARI VAJPAYEE INSTITUTE OF MEDICAL SCIENCE AND ANR	AVINASH KUMAR TRIVEDI(P),	9871441764	avinashtrivedi.legal@gmail.com	28-05-2025
24				APPLICATION U/S 151 CPC	Misc DJ/981/2025	04-06-2025	HINDUSTAN MEDIA VENTURES LTD. VS. UNIT 83	PUNEET BAJAJ	9711166242	NOT AVAILABLE	30-05-2025
24				APPLICATION U/S 151 CPC	Misc DJ/983/2025	04-06-2025	SOCIAL ORGANICS PVT LTD VS KUNAAL SULTAN KAPOOR AND ORS	JASMINE DAMKEWALA(P),	9818311929	Jasmine_damkewala@hotmail.com	30-05-2025
24				APPLICATION U/S 151 CPC	Misc DJ/982/2025	04-06-2025	SHRUTI DHRUVA VS VAYUDOOTE MULTI SERVICES PVT LTD	SANDEEP BHALLA(P),	9811277366	sandeepbhallaadvocate@gmail.com	31-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/461/2025	05-06-2025	B R TECH TEX PHARMACEUTICAL	VS	SKAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	27-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/460/2025	05-06-2025	B R TECH TEX VS JK DYES AND CHEM		SKAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	27-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/464/2025	05-06-2025	COMMITTED CARGO CARENAINA LIMITED VS CROSSBORDER LOGISTECH PVT LTD		WALIA(P),	8527287243	NOT AVAILABLE	28-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/462/2025	05-06-2025	STATE BANK OF INDIA VS RAVINDER KUMAR VOHRA PROPRIETOR M/S SANTOSH ENTERPRISES		SHIV TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	29-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/459/2025	05-06-2025	VEENA BIRLA VS M S GORISHR CHANDER KAPOOR AND COMPANY		SHRITHONPINAOTHANGAL(P),	NOT AVAILABLE	NOT AVAILABLE	31-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/463/2025	05-06-2025	ELEKORE SYSTEMS PVT LTD VS BHUPENDRA SINGH HORA PROP ANJANI MINERALS AND RESOURCES		VIBHOR GARG(P),	9811352998	vibhor@bavlegal.in	02-06-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/34/2025	05-06-2025	FINVASIA SECURITIES PVT LTD VS MANOJ KUMAR		KUSHAL KUMAR(P),	9958724670	adv.kushalkumar@gmail.com	03-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/471/2025	06-06-2025	CITY MARBLE AND GRANITES VS NARAYAN SUDHEESH		ANKUR AGARWAL(P),	9718490218	agarwalassociat1@gmail.com	29-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/469/2025	06-06-2025	SAGAR SHRIKANT NAIK VS TELEGRAM FZ LLC	BHAVYA KOHLI(P),	NOT AVAILABLE	NOT AVAILABLE	02-06-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/91/2025	06-06-2025	CLIX CAPITAL SERVICES PVT LTD VS SUSAMA TRIPATHY MEMORIAL NURSING HOME	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	01-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/470/2025	06-06-2025	ADIL AMIR VS M/S RAJASTHANI STONE ART	AVINASH KUMAR TRIVEDI(P),	9871441764	avinashtrivedi.legal@gmail.com	02-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/472/2025	06-06-2025	ABWAAB TECHNOLOGIES INC VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	legal@ralegal.co.in	05-06-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/473/2025	06-06-2025	PARLE PRODUCTS PVT LTD AND ANR VS RAJESH MANGAL AND ANR	SUDARSHAN BANSAL(P),	9810132015	NOT AVAILABLE	04-06-2025
			24	SUIT FOR RECOVERY	CS (COMM)/483/2025	09-06-2025	UNION BANK OF INDIA VS MUSKAN RAWAT	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	31-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/86/2025	09-06-2025	M/S CHAT AROMA VS HAMIR REAL ESTATE PVT LTD	LALIT SHARMA(P),	9971040514	lmsadv01@gmail.com	02-06-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3678/2025	02-06-2025	Tata Capital Vs MAHAKALESHWAR INFRA TECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3679/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRA TECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3677/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3680/2025	02-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/274/2025	02-06-2025	Webkul Software Pvt Ltd Vs Sagar Agrawal		Pushkar Kumar(P),	8439712421	sagar199518@gmail.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3672/2025	02-06-2025	Axis Bank Ltd Vs M V CONSTRUCTION 3527		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3675/2025	02-06-2025	Axis Bank Ltd Vs CHOTE 0286		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3673/2025	02-06-2025	AXIS BANK LTD Vs YATIN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3674/2025	02-06-2025	AXIS BANK LTD Vs JITENDRA SINGH		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3676/2025	02-06-2025	AXIS BANK LTD Vs MOSIM		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3711/2025	03-06-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 258		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3712/2025	03-06-2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA 585		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.06.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/282/2025	05-06-2025	KAMAL KANT JAIN Vs SHRI DEEPAK AGGARWAL		Vishal Soni(P),	9818348100	vishalsoniaadv@gmail.com	03.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3733/2025	05-06-2025	Axis Bank Ltd Vs SHASHI BHUSHAN SINGH 6587		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	03.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3756/2025	06-06-2025	KOTAK MAHINDRA BANK Vs HARSH THAKUR 850		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	05.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3755/2025	06-06-2025	KOTAK MAHINDRA BANK Vs HARSH THAKUR 908		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3753/2025	06-06-2025	AXIS BANK LTD Vs PRIYANKA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3752/2025	06-06-2025	AXIS BANK LTD Vs SANJIDA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3754/2025	06-06-2025	AXIS BANK LTD Vs PANKAJ		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3751/2025	06-06-2025	AXIS BANK LTD Vs IMRAN KHAN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3749/2025	06-06-2025	AXIS BANK LTD Vs JISAN MALIK		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	05.06.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3750/2025	06-06-2025	AXIS BANK LTD Vs MALKEET SINGH		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	05.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/3702/2025	02-06-2025	Axis Bank Ltd Vs RAJWANT SINGH 6260	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3706/2025	02-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3703/2025	02-06-2025	AXIS BANK LTD Vs MAHENDRA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3704/2025	02-06-2025	Axis Bank Ltd Vs ANKIT GOEL 7381	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3705/2025	02-06-2025	Axis Bank Ltd Vs PRABHNOOR SINGH 8683	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3707/2025	02-06-2025	Axis Bank Ltd Vs RIZWAN AHMAD WARSI 3727	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3708/2025	02-06-2025	Axis Bank Ltd Vs PAWAN 7594	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3709/2025	02-06-2025	Axis Bank Ltd Vs DEVENDRA KUMAR YADAV 5329	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/278/2025	03-06-2025	Siemens Industry Software Inc Vs GN Patel	Aarshia Behl(P),	9818061242	not provided	02.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3713/2025	03-06-2025	Axis Bank Ltd Vs SUMIT MISHRA 7730	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3714/2025	03-06-2025	Axis Bank Ltd Vs ROOPENDRA SINGH 3801	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3715/2025	03-06-2025	Axis Bank Ltd Vs GURJINDER SINGH 0272	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
6, New Court Block-I	Commercial	OMP (I) (COMM)/3716/2025	03-06-2025	Axis Bank Ltd Vs MEHRAJ U DIN SHAH 2558	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025			

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3717/2025	03-06-2025	Axis Bank Ltd Vs HARDEEP SINGH 3555		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3718/2025	03-06-2025	KOTAK MAHINDRA BANK Vs TARIQ ALI KHAN		parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3719/2025	03-06-2025	KOTAK MAHINDRA BANK Vs AFZAL AHMAD		parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3720/2025	03-06-2025	KOTAK MAHINDRA BANK Vs RAM GOPAL		parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3721/2025	03-06-2025	KOTAK MAHINDRA BANK Vs RAJA KURAISHI		parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3722/2025	03-06-2025	KOTAK MAHINDRA BANK Vs SUNIL AVERAGE SINGH		parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3723/2025	03-06-2025	KOTAK MAHINDRA BANK Vs AKHLAK		parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3726/2025	04-06-2025	AXIS BANK LTD Vs AMIT TYAGI		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/280/2025	04-06-2025	Helios Tech Solutions Vs Metropolitan Mall		MGF YATHARTH SINGH(P),	9654900405	achin@ayglegallp.com	06.06.2025
			6, New Court Block-I	Commercial	CS (COMM)/279/2025	04-06-2025	Small Farmers AgriBusiness Consortium Vs Gaow Dairy and Milk Processing		Sumedha Sindhu(P),	9729367777	sumedha@lexidem.com	27.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3724/2025	04-06-2025	AXIS BANK LTD Vs SUMEET GROVER		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3725/2025	04-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	31.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/283/2025	05-06-2025	Union Bank of India Vs Vikram		Arvind Sinha(P),	9810618195	arvindsinha1@gmail.com	05.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME AND RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3738/2025	05-06-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Namathoti Anil	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	27.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3734/2025	05-06-2025	Axis Bank Ltd Vs GOBORDHAN BEHERA 4535	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	04.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3735/2025	05-06-2025	Axis Bank Ltd Vs KIRAN JIT KAUR 2689	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	04.06.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3736/2025	05-06-2025	AXIS BANK LIMITED Vs MANOJ KUMAR PANDAY	avinash kumar(P),	41513189	avinash.adv@gmail.com	28.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3737/2025	05-06-2025	AXIS BANK LIMITED Vs DHEERAJ ARORA	avinash kumar(P),	41513189	avinash.adv@gmail.com	28.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3763/2025	06-06-2025	AXIS BANK LTD Vs PREM BABU	Shobha Gupta(P),	98911192158	srshobhagupta@gmail.com	04.06.2025
25	SH. YADAV	SANDEEP SOUTH	17, New Court Block-I	Commercial	CS (COMM)/277/2025	03-06-2025	SAAVI ENTERPRISES Vs WILBURG LIVING SOLUTIONS PRIVATE LIMITED	Anurag Ranjan	9899499121	anuragranjan@legalvistas.com	29-05-2025
			17, New Court Block-I	Commercial	Execution (Comm.)/84/2025	05-06-2025	SYSTEMAIR INDIA PVT LTD Vs HALCYON AIR PRODUCTS PVT LTD	Sunil Kumar Sharma	9711747642	sunillegal103@gmail.com	28-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3739/2025	(I) 05-06-2025	Axis Bank Ltd Vs MUSAWWAR ALI 7481	JUNEANK MAHAJAN(P)	9873347330	JUNEank_mahajano5@yahoo.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3740/2025	(I) 05-06-2025	Axis Bank Ltd Vs BALWANT SINGH 4156	JUNEANK MAHAJAN(P)	9873347330	JUNEank_mahajano5@yahoo.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3741/2025	05-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo.com	28-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3742/2025	(I) 05-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo.com	28-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3743/2025	(I) 05-06-2025	AXIS BANK LTD Vs NISHA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	31-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	Vs ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (COMM.)/3744/2025 (I)	05-06-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo.com	30-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3745/2025 (I)	05-06-2025	Tata Capital Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA	9350569040	naveenk101a@yahoo.com	28-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/287/2025	06-06-2025	BHIM SINGH AND ANR Vs AGS TRANSACT TECHNOLOGIES LTD AND ORS	Mohd Asif	9810379348	Nor provided	03-06-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3757/2025 (I)	06-06-2025	axis bank ltd Vs manoj kumar sharma	Shobha Gupta	98911192158	srsobhagupta@gmail.com	02-06-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3758/2025 (I)	06-06-2025	KOTAK MAHINDRA BANK Vs HARSH THAKUR	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	05-06-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3759/2025 (I)	06-06-2025	Axis Bank Ltd Vs PANKAJ 8359	JUNEANK MAHAJAN(P)	9873347330	JUNEank_mahajano5@yahoo.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3760/2025 (I)	06-06-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Pawan N	Mahender Singh	9911883595	associatesrsgarg1@gmail.com	03-06-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/3761/2025 (I)	06-06-2025	AXIS BANK LTD Vs RAVI SHARMA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3762/2025 (I)	06-06-2025	AXIS BANK LTD Vs SUSHIL KUMAR PANDEY	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3765/2025 (I)	09-06-2025	AXIS BANK LTD Vs NILESH	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3766/2025 (I)	09-06-2025	AXIS BANK LTD Vs SHIV KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	31-05-2025
			17, New Court Block-I	Commercial	OMP (COMM.)/3767/2025 (I)	09-06-2025	AXIS BANK LTD Vs MOHIT KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	02-06-2025
26	SH. KUMAR COMMERCIAL COURT.	SANJEEV SINGH, SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/3691/2025 (I)	02/06/2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	30.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME Vs RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3690/2025	02/06/2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3692/2025	02/06/2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/275/2025	02/06/2025	OPTIMUM TECHNOLOGIES Vs FIICAN TECHNOLOGY PVT LTD	Mirza Maaz Baig(P),	8299346251	advocatemirzadelhi@gmail.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3682/2025	02/06/2025	AXIS BANK LTD Vs NITISH KUMAR MISHRA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3685/2025	02/06/2025	AXIS BANK LTD Vs ABHISHEK GUPTA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3683/2025	02/06/2025	AXIS BANK LTD Vs KULDEEP SINGH	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3686/2025	02/06/2025	AXIS BANK LTD Vs MAHADEV SERVICES	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3688/2025	02/06/2025	AXIS BANK LTD Vs KEWAL SINGH	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3687/2025	02/06/2025	AXIS BANK LTD Vs PRIYANSHU GUPTA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3684/2025	02/06/2025	AXIS BANK LTD Vs KRISHNA ENTERPRISES	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3681/2025	02/06/2025	AXIS BANK LTD Vs ARUN KUMAR MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3689/2025	02/06/2025	AXIS BANK LTD Vs AJAY DHARIWAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3710/2025	03/06/2025	KOTAK MAHINDRA BANK Vs MANOJ GUPTA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.06.2025

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			29, New Court Block-II	Commercial	Execution (Comm)/83/2025	04/06/2025	M/S MERCHANT COURIER PRIVATE LIMITED Vs REYNU TANDON AND ANR	SUSHANT KUMAR BHADURI(P),	9810439195	sushant.bhaduri@gmail.com	02.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3731/2025	05/06/2025	AXIS BANK LTD Vs GURINDER SINGH	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3730/2025	05/06/2025	AXIS BANK LTD Vs ALOK SACHAN	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3732/2025	05/06/2025	YES BANK LTD Vs DEEPAK RAVINDER	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	02.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/285/2025	06/06/2025	M/S OMANSH ENTERPRISES LIMITED Vs KAYEM FOOD INDUSTRIES PRIVATE LIMITED	SKAPIL DUA(P),	9811590282	adv.kapildua@gmail.com	04.06.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3748/2025	06/06/2025	AXIS BANK LTD Vs SAMEER	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3747/2025	06/06/2025	AXIS BANK LTD Vs IRFAN AHMAD	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	31.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3746/2025	06/06/2025	AXIS BANK LTD Vs SATYAPAL INFRATECH PRIVATE LIMITED	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.06.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/276/2025	02/06/2025	utGM MODULAR PVT LTD Vs CHAMPADEVI VAGTARAM CHOUHARY	Shravan Bansal(P),	9650682928	united@unitedandunited.com	31-5-25
			40, New Court Block-II	Commercial	CS (COMM)/281/2025	05/06/2025	Small Farmers AgriBusiness Consortium Vs M/s Shri Malatesh Cotton and Agro Industries and Ors	Sumedha Sindhu(P),	9729367777	sumedha@lexidam.com	27-5-25
			40, New Court Block-II	Commercial	CS (COMM)/284/2025	06/06/2025	SNOWMAN LOGISTICS LIMITED Vs SNOW EX LOGISTICS PRIVATE LIMITED	Rohit Kumar(P),	9958493994	abhishek.shivangi@outlook.com	26-5-25

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			40, New Court Block-II	Commercial	CS (COMM)/286/2025	06/06/2025	Convertup Media Private Limited Vs Tradex Software India Private Limited and Others	Deepa chacko(P),	9999114284	deepachacho@gmail.com	5-6-25
			40, New Court Block-II	Commercial	CS (COMM)/288/2025	09/06/2025	Quantum Leap learning Solutions Pvt Ltd Vs Telegram FZ LLC	Gaurav Patel(P),	9455160761	tatvalawllp@gmail.com	5-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3693/2025	02/06/2025	Axis Bank Ltd Vs GHULAM MOHIUDDIN BHAT 7206	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3694/2025	02/06/2025	Axis Bank Ltd Vs MALOOK SINGH 2576	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3695/2025	02/06/2025	Axis Bank Ltd Vs IMRAN RAZA	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3696/2025	02/06/2025	Axis Bank Ltd Vs NAVNEET 3844	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3697/2025	02/06/2025	Axis Bank Ltd Vs SURESH KUMAR 8086	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3698/2025	02/06/2025	Axis Bank Ltd Vs PRIYANSHU GUPTA 2990	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3699/2025	02/06/2025	Axis Bank Ltd Vs NAKUL DEV 9900	JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	31-5-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3700/2025	02/06/2025	AXIS BANK LTD Vs IJAJUDIN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3701/2025	02/06/2025	AXIS BANK LTD Vs HEMA SINGH		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	31-5-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3727/2025	05/06/2025	Axis Bank Ltd Vs YATENDRA SINGH 3407		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3728/2025	05/06/2025	Axis Bank Ltd Vs WAJAHAT KHAN 2414		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3729/2025	05/06/2025	Axis Bank Ltd Vs VIRENDER R 4061		JUNEANK MAHAJAN(P),	9873347330	JUNEank_mahajano5@yahoo.com	2-6-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3764/2025	06/06/2025	LifeWell Diagnostics Private Limited Through its Authorised Signatory Vs Micron Laboratory		NAWAZ SHERIF(P),	8940571971	sherifandassociates@gmail.com	5-6-25
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	504/2025	09-06-2025	KBSH PVT. LTD Vs CHARANJEET SINGH		GAURAV GUPTA	9958444233	gaurav@gauravgupta.net.in	06-06-2025
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	CS/COMM/476/2025	02.06.2025	MIRZA MOHD KHALI VS. R & R CONSULTING	RAJENDRA YADAV		9312046733		01.06.2025	16-05-2025
				CS/COMM/477/2025	02.06.2025	CYFUTUNE INDIA PVT. LTD. VS. NATIONOAL INFORMATICS CENTRE & ANR.	PANKAJ BHAGAT		9871441415		01.06.2025	
				CS/COMM/480/2025	03.06.2025	M/S FINE ORGANICS INDUSTRIES LTD. VS. M/S NEXUS EXHIBITIONS PVT.	ANJLIKA CHOPRA		9810118877		02.06.2025	16-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS/COMM/499/2025	06.06.2025		BANK OF BARODA VS. NUSRAT FAROOQ		9953123141		05.06.2025	17-05-2025
				CS/COMM/500/2025	06.06.2025		CANARA BANK VS. CHITRA MALHOTRA VINOD KUMAR		9212888057	N/A	05.06.2025	19-05-2025
				CS/COMM/510/2025	10.06.2025		THE NEW INDIAN ASSURANCE CO. LTD. VS. M/S NTC SUPPLY CHAIN SOLUTIONS		9811213768	N/A	09.06.2025	19-05-2025
				CS/COMM/507/2025	09.06.2025		SUNCARE FORMULTIONS VS. MAXKEM HEALTHCARE		9811667456	DHURAJATI VERMA MA2YAHOO.COM	09.06.2025	21-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
30	SH. KUMARI	VRINDA	SOUTH-EAST	20	Commercial Suit	EXECUTION (COMM.)/220/2025	04-06-2025	M/S GINGLANI DISTILLERS PVT. LTD. Vs M/S SAI WINES	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	02.06.2025
					Commercial Suit	CS (COMM)/493/2025	05-06-2025	UCO BANK Vs ALPS INC	POONAM RIMAL(P),	9643501636	contact@prlegalhelps.com	03.06.2025
					Commercial Suit	EXECUTION (COMM.)/222/2025	06-06-2025	DEEPAK SAWHNEY Vs BHARAT BHUSHAN DUA	GURJEET SINGH(P),	9205722967	gurjeetmunjral@gmail.com	04.06.2025
					Commercial Suit	CS (COMM)/501/2025	06-06-2025	MANOJ SHARMA Vs M/S MY CLASSROOM LEARNING SERVICES PVT. LTD.	WASIM KHAN(P),	7982268882	wasimm.khan04@gmail.com	05.06.2025
					Commercial Suit	CS (COMM)/502/2025	06-06-2025	SHWETA AGGARWAL Vs M/S PROPERTY ARENA REALTORS PVT. LTD.	Milind Garg(P),	9711133630	milindgargprakash@gmail.com	04.06.2025
					Commercial Suit	EXECUTION (COMM.)/224/2025	09-06-2025	BIPIN KUMAR GUPTA Vs ROOTS COOLING SYSTEM PRIVATE LIMITED	Pranab Prakash(P),	9711229563	adv.pranab@yahoo.com	05.06.2025
31	MS. ANU BALIGA	GROVER	SOUTH-EAST	21	Commercial Suit	CS (COMM)/475/2025	02-06-2025	CANARA BANK Vs SATENDER PROP OF M/s AYUSH GARMENTS	FAHAD KHAN(P),	9219701292	not mentioned	31/05/25
					Commercial Suit	CS (COMM)/474/2025	02-06-2025	M/s Gonsai Logistics Pvt Ltd Vs M/s Beatbox Entertainment Pvt Ltd	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadvi@gmail.com	30/05/25
					Execution Petition	ExCOMM - Award by Arb Comm/35/2025	05-06-2025	AMARDEEP BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	03/06/25
					Commercial Suit	CS (COMM)/496/2025	05-06-2025	M/S AMBICA ENTERPRISES Vs MR ALOK GUPTA PROPRIETOR OF M/S TIRUPATI BALAJI OVERSEAS	SATYA PRAKASH NANGIA(P),	9811149439	advkumarkrishan@gmail.com	03/06/25
					Commercial Suit	CS (COMM)/495/2025	05-06-2025	TSI OVERSEAS PVT LTD AND ORS Vs M/S OM R S Interiors	Alok Bhachawat(P),	011-24324777	not mentioned	03/06/25
					Misc. Application in Suit	Misc DJ/623/2025	05-06-2025	SH MUKESH BANSAL Vs DELHI TOURISM AND TRANSPORT DEVELOPMENT COPORATION AND ANR	Durgesh Gupta(P),	9811217093	adv.durgeshgupta@gmail.com	02/06/25
					Commercial Suit	CS (COMM)/494/2025	05-06-2025	STATE BANK OF INDIA Vs MR BIGHAMBER SINGH RAWAT	Dharmendra Singh(P),	8800784740	shubhi1673@gmail.com	04/06/25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	EXECUTION (COMM)/223/2025	06-06-2025	ATLAS LOGISTICS PRIVATE LIMITED Vs MR INDARJEET CHAWLA AND ANR	Parshant Arora(P),	9555052211	aroraprashant1991@gmail.com	03/06/25
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Execution Petition	EXECUTION (COMM.)/217/2025	03-06-2025	M/S VIKAS PUBLISHING HOUSE PVT. LTD. Vs MR. ATIF SAID	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	31-05-2025
				Execution Petition	EXECUTION (COMM.)/218/2025	03-06-2025	M/S VIKAS PUBLISHING HOUSE PVT. LTD. Vs MR. JOY FRANCIS	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	31-05-2025
				Execution Petition	EXECUTION (COMM.)/219/2025	03-06-2025	THE SWEET DREAMS FURNITURE Vs HSK INFRA PVT. LTD.	Simran Singh	9310905051	team@sslegalsolutions.com	31-05-2025
				Commercial Suit	Misc DJ/614/2025	03-06-2025	M/S FLYBOY AVIATION PVT. LTD. Vs M/S OMAXE CHANDIGARH EXTENSION DEVELOPERS PVT. LTD.	Nimish Chib	9810823566,	nimishchib@gmail.com,	31-05-2025
				Commercial Suit	CS (COMM)/486/2025	05-06-2025	STATE BANK OF INDIA Vs RAMJI MANJHI	IRANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	04-06-2025
				Commercial Suit	CS (COMM)/487/2025	05-06-2025	DISTIL EDUCATION AND TECHNOLOGY PVT. LTD. Vs MACH HEALTHCARE	MITHUN KUMAR SINHA	9911294399	advocatemksraredefi@mail.com	04-06-2025
				Commercial Suit	CS (COMM)/488/2025	05-06-2025	DIWAKAR GUPTA Vs M/S DAKS INDIA INDUSTRIES PVT. LTD.	Aditya Jain	8383953944,	Jain.adityaraj(a),Yahoo.com	04-06-2025
				Commercial Suit	CS (COMM)/498/2025	06-06-2025	SS CREATION Vs APSHARA GARMENTS PVT. LTD.	Saif Ali	9718885646,	ali_1_3_120@gmail.com	05-06-2025
				Commercial Suit	CS (COMM)/503/2025	09-06-2025	ASICS CORPORATION Vs NISHANN-E-NIMMISHAH EXPORT PVT. LTD.	Shravan Bansal	26843455	unitedmark@unitedandunited.com	06-06-2025
33	MS. BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST			CS (COMM)/481/2025	04-06-2025	M/S SAAMS INFOLOGY PVT. LTD. Vs M/S KRISHNA CONSTRUCTIONS	Pradeep Chaurasia	9899358153	Litigationmblawfirm@outlook.com	02-06-2025
					CS (COMM)/489/2025	05-06-2025	M/S FRATELLI WINES PVT. LTD. Vs M/S KANHIYA DEVELOPERS PVT. LTD. AND ORS.	VISHAL KUMAR	8586047570	priresh2092@gmail.com	03-06-2025
			Commercial Suit		CS (COMM)/505/2025	09-06-2025	DINESH ARORA Vs VINEET DAWER AND ANR.	MANOJ KUMAR	9810675719	advocatesindia@yahoo.co.in	05-06-2025

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					Misc DJ/626/2025	09-06-2025	M/S SPJ CARGO PRIVATE LIMITED Vs M/S WHITE GLOBE AND ORS.	Sudarshana Bandyopadhyay	9013155901	u tkarshjoshi25@gmail.com	06-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	CS (comm)	483/2025	04.06.2025	Sharib Ali Vs Ganpati International	Sameer Tayyeb	9871825022	sameertayyeb@gmail.com	31.05.2025
				CS (comm)	485/2025	04.06.2025	Paramount Chemicals Vs S.K. International Products	Manoj Kumar Bhagat	9868726388	manoj132488@gmail.com	01.06.2025
				OMP (comm)	45/2025	04.06.2025	M/S Delhi Tourism & Transportation Development Vs M/S Thermal Engineers	Jahanvi Worah	9810183379	JAHANVI.W@GMAIL.COM	02.06.2025
				CS (comm)	492/2025	05.06.2025	Sangeeta Vs TelegramFZLLC	Gaurav Patel	9455160761	tatvaawllp@gmail.com	03.06.2025
				CS (comm)	491/2025	05.06.2025	Suncare formulation Vs Maxkem Healthcare	Dhurjati Verma	9811667456	dhurjativerma@yahoo.com	04.06.2025
				CS (comm)	508/2025	09.06.2025	Geo Miller & Company Vs M/S Willus Infrastructure	Kamla Prasad	9911846411	sdsadvocate2gmail.com	05.06.2025
				CS (comm)	509/2025	09.06.2025	Dhruv Tiwari Vs Axis securities	Devender Kumar	8447200154	adv04dev2gmail.com	29.05.2025
				Execution	37/2025	09.06.2025	Kotek Mahindra Bank Vs Radif Ahmad	Deepjyot Singh	9811997661	deepjyot.singh@yahoo.com	30.05.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Block Ii	CS COM	478/2025	03.06.2025	FLAKTGROUP INDIA V/S YH ENGINEERING	DIXIT MEHTA	8556059335	adv.mehtadixit@gmail.com	25.04.2025
				CS COM	479/2025	03.06.2025	SHAKTI GEMS AND JEWELS V/S RAHUL	RAJEEV KAPOOR	9811129136	info@kandpartners.com	30.05.2025
				EX/COMM	221/2025	05.06.2025	DEVYANI FOOD V/S HIMGIRI	BAJAJ & BAJAJ ASSOCIATES	9213187809	bajaj.bajaj227@gmail.com	29.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
				EX/COMM AWARD	34/2025	05.06.2025	INDU SINGH VS AIMS SANYA DEVELOPERS	9999048793	yadavnirita7@gmail.com	04.06.2025	
				CS COM	490/2025	05.06.2025	N. JOHNSON V/S RAJASTHAN	9811126091	ankursinghaladvocate@gmail.com	31.05.2025	
				CS COM	497/2025	05.06.2025	SHAKTI BHUSHAN VS FORTIS DOC HEALTHCARE	875043292	layerravish@gmail.com	04.06.2025	
				CS COM	506/2025	09.06.2025	HIGH FIELD DISTILLERS V/S GLOW INFOCOM	856047570	pritesh2092@gmail.com	27.05.2025	
				EX/COMM	362025	09.06.2025	SH MUKESH TANEJA VS MS SPELENDR BULIDERS	9716884477	lawfluence7@gmail.com	19.05.2025	
				221/2025	05.06.2025	DEVYANI FOOD V/S HIMGIRI	BAJAJ & BAJAJ ASSOCIATES	9213187809	29.05.2025	29.05.2025	
				34/2025	05.06.2025	INDU SINGH VS AIMS SANYA DEVELOPERS	NARITA YADAV	9999048793	04.06.2025	04.06.2025	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	1627/2025	ADL20230005980C202500024	01-07-2025	MANISH BANSAL VS RAJENDRA GEARS	SH PARVESH BANSAL	8010909016	
			209	CS COMM 74	1645/2025	ADL20230001377C202500062	01-07-2025	SHREE ANKUSH FINHOLD PVT. LTD. VS SAWANT	SH B. B. SHARMA	9891887145	

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			209	CS COMM 74	1650/2025	ADL20230009623C202500018		01-07-2025	LALIT KUMAR SH VS MOHD YUNUS	SUDHIR GUPTA	9313885241		
			209	CS COMM 74	1655/2025	ADL20230002147C202500023		01-07-2025	LINKERS INDIA LOGISTICS PVT. LTD. VS	MS SEEMA GUPTA	9212412289		
			209	CS COMM 74	1666/2025	ADL20230007298C202500006		01-07-2025	RAJDHANI AIR EXPRESS PVT. LTD. VS GLOBAL	SH VIR CHAND YADAV	9811594839	vc.yadav.co@gmail.com	
			209	OMP COMM 73	1670/2025	ADL20230001377C202500065		01-07-2025	BINDIYA CAPITAL LTD VS ABADUL SALIM	SH B. B. SHARMA	9891887145		
			209	OMP COMM 73	1671/2025	ADL20230001377C202500066		01-07-2025	BINDIYA CAPITAL LTD VS MAMTA PROP JAYASH	SH B. B. SHARMA	9891887145		
			209	CS COMM 74	1692/2025	ADL20230001390C202500090		01-07-2025	UNION BANK OF INDIA VS KHALID	SH SIDHARTH JOSHI	9818509714		
			209	CS COMM 74	1708/2025	ADL20230008545C202500014		01-07-2025	RADHIKA PIPES LTD. VS OM FIRE SAFETY	SH DHRUV SHARMA	9953666379		
			209	CS COMM 74	1710/2025	ADL20230006360C202500101		01-07-2025	VAAR AND COS VS CHORUS TECHNOLOGIES PVT. LTD.	SH ASHISH SUPPAL			
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1611/2025	ADL20230010962C202500012		09-06-2025	PRIME ELECTROTECH VS SHRIJI POWER AND	SH TEJ PRATAP	8750116605		
			101	CS COMM 74	1657/2025	ADL20230005929C202500022		01-07-2025	RAJESH KHURANA VS RAM JAIN @ S K JAIN	SH RAJEEV KAPOOR	9811116256		
			101	CS COMM 74	1686/2025	ADL20230001390C202500088		02-07-2025	UNION BANK OF INDIA VS VIKAS KUMAR	SH SIDHARTH JOSHI	9818509714		
			101	CS COMM 74	1687/2025	ADL20230001390C202500089		02-07-2025	UNION BANK OF INDIA VS SUNNY DUA	SH SIDHARTH JOSHI	9818509714		
			101	CS COMM 74	1691/2025	LTN20230004213C202500006		01-07-2025	PUNJAB NATIONAL BANK VS VERMA	SH MOHIT RAJ	8800792205		

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			101	CS COMM 74	1700/2025	ADL20230009932C202500102	01-07-2025	STATE BANK OF INDIA VS AMOL BASAWANT	KMS SUCHITA VS DIXIT	8896932838		
			101	CS COMM 74	1703/2025	ADL20240004138C202500056	01-07-2025	BHARTI GOYAL VS NAVEEN GUPTA	SH MOHIT VS BHARDWAJ	9811070701		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	MISC DJ	202/2025	02-06-2025	Sandeep Jain Vs Sanjay Kumar		PARMOD KUMAR JAIN	9899666958	aypetrademark@gmail.com	31.05.2025
			---do--	C.S.(COMM)	83/2025	02-06-2025	M/s Khushi Enterprises Vs SHALIMAR TRADERS		SUNIL KUMAR	9910429037	advocateansaril97@gmail.com	20.05.2025
			---do--	Execution(Comm.)	54/2025	02-06-2025	SURENDER KUMAR Vs Mohd Shaki		J P GUPTA	9868597298	n/a	30.05.2025
			---do--	C.S.(COMM)	84/2025	04-06-2025	Manash Lifestyle Private Limited Vs ONE COSMO		NAGSHWAR KUMAR	9818823289	info@deyandkumhar.com	03.06.2025
			---do--	C.S.(COMM)	85/2025	05-06-2025	Bank of Baroda Vs Ajay Kumar Pandey		UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	04.06.2025
			---do--	C.S.(COMM)	86/2025	05-06-2025	Bank of Baroda Vs Satender Singh		UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	04.06.2025
			---do--	Execution(Comm.)	55/2025	05-06-2025	M/s Kapoor Imaging Pvt Ltd Vs Praveen Kumar Prop of Raghav Colour Scan		RAJENDRA YADAV	9312046733	yadavrazan@gmail.com	31.05.2025
			---do--	Execution(Comm.)	56/2025	05-06-2025	M/s Kapoor Imaging Pvt Ltd Vs Sanjeev Kumar Prop of Raghav Imaging		RAJENDRA YADAV	9312046733	yadavrazan@gmail.com	31.05.2025
			---do--	C.S.(COMM)	87/2025	12-06-2025	Berlia Electricals Private Limited Through its AR Varun Berlia Vs Polysol Recyclo LLP Through its Partners		J S JAISWAL	9818085460	jaiswal1512@gmail.com	02.05.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	02-06-2025	CS (COMM)/372/2025	KAPIL KUMAR GUPTA Vs SATYA PAL SHARMA		saddam hussain	9650016144	freedomlawhousellp@gmail.com	30-05-2025

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			301, New Court Building	CS (COMMERCIAL)	02-06-2025	MISC DJ/546/2025	Harish Girdhar Vs Harkesh Girdhar		rakesh raushan	9708770489	advocaterraushan@gmail.com	29-05-2025
			301, New Court Building	CS (COMMERCIAL)	04-06-2025	CS (COMM)/375/2025	vee pee fabric pvt ltd Formerly known as MAPS Creation Pvt Ltd Vs RAVI VERMA AND ANR		samridhi	9654713565	advocate.samridhi99@gmail.com	27-05-2025
			301, New Court Building	CS (COMMERCIAL)	05-06-2025	Execution (Comm.)/131/2025	Naveen Kumar Taneja Vs Tarun Arora		pramod singh	9871724396	chauhanpramod833@gmail.com	29-05-2025
			301, New Court Building	CS (COMMERCIAL)	06-06-2025	CS (COMM)/379/2025	K K Mittal Vs Tarun Kumar Sharma		dinesh kumar	9811215075	dineshadv1965@gmail.com	03-06-2025
			301, New Court Building	CS/COMMERCIAL	06-06-2025	MISC DJ/574/2025	Dheraj Kumar Vs Ajibul Haque		gaurav sharma	9811695953	vashisthgaurav.07@gmail.com	04-06-2025
			301, New Court Building	CS (COMMERCIAL)	10-06-2025	CS (COMM)/383/2025	sachin goel prop of Ajanta textiles Vs Manish Goel prop of vijay fabrics		deepak singh thakur	9654290606	advdeepaksinghofficial@gmail.com	28-05-2025
			301, New Court Building	CS (COMMERCIAL)	12-06-2025	Execution (Comm.)/134/2025	K K Mittal Vs Rajiv Sharma		dinesh kumar	9811215075	dineshadv1965@gmail.com	05-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	02-06-2025	CS (COMM)/370/2025	M/S BHAVYA KHANNA Vs M/S NEW SHOP		kumar vikram(P),	98810073178	adv_kvikram05@yahoo.co.in	02-06-2025
			ROOM NO 208	COMMERCIAL	03-06-2025	CS (COMM)/374/2025	ESHAN MIGLANI Vs MS SPIC CHEMICALS		HIMANSHU GUPTA(P),	9911016872	aliquealiq1562@rediffmail.com	03-06-2025
			ROOM NO 208	COMMERCIAL	03-06-2025	CS (COMM)/373/2025	SUNEET FINMAN PVT LTD Vs SHAHEED AHMAD		VASEEM Mian(P),	9811057157	gdlegalconsultation@gmail.com	03-06-2025
			ROOM NO 208	COMMERCIAL	05-06-2025	CS (COMM)/378/2025	STATE BANK OF INDIA Vs SHIV PRASAD PROP OF R S SURGICAL WORKS		Gopal Chandra Sharma(P),	9810210832	sbi.13763@sbi.co.in	05-06-2025
			ROOM NO 208	COMMERCIAL	09-06-2025	Execution (Comm)/133/2025	KAPIL GOEL Vs RAM DULARE YADAV urf GANDHI BHAI		Narender Bhandari(P),	931336289	nbhandari2009@gmail.com	09-06-2025
			ROOM NO 208	COMMERCIAL	05-06-2025	MISC DJ/567/2025	Dheraj Kumar Vs Rashid alam		Gaurav sharma(P),	9811695953	vashistgaurav.07@gmail.com	05-06-2025
			ROOM NO 208	COMMERCIAL	06-06-2025	MISC DJ/576/2025	KishanDeep Enterprises applicant Vs Chakradhar Rice Mill and anr		Sudarshana Bandyopadhyay (P),	9013155901	utkarshjoshi255@gmail.com	06-06-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA		CS(COMM)369/2025	02.06.2025	BABULAL PUROHIT VS KOLKATA BAZAR		KUSHAL AGGARWAL	9910131155	aggarwalkushal99@gmail.com	28.05.2025	
				CS(COMM) 376/2025	04.06.2025	M/S MAGNUS ENTERPRISES VS M/S SAR COLLULABS PVT LTD		AFROZ KHAN	8595510817	advocateafrozkhan@gmail.com	02.06.2025	
				CS(COMM) 380/2025	06.06.2025	S K MALHOTRA VS DEEPESH VINEET KUMAR		NEERAJ JOSHI	7018003768	joshiraj15112@gmail.com	04.06.2025	
				CS(COMM) 381/2025	06.06.2025	PRIME GOLD CABLES PVT LTD VS MANISH GUPTA		VARUN DHINGRA	9899547705	@varun-dhingra2ymail.com	05.06.2025	
				CS(COMM) 382/2025	06.06.2025	BABULAL PUROHIT VS CHILUKA SHIVA KUMAR		KUSHAL AGGARWAL	9910131155	aggarwalkushal99@gmail.com	31.05.2025	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No. 304	COMMERCIAL	CS (COMM)/371/2025	02-06-2025	ALI HASAN Vs ADITYA JAIN	Beenu(P),	8929532045		02-06-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/377/2025	04-06-2025	M/S Arihant Enterprises Vs Rahul Aggarwal	ATUL JAIN(P),	9810040036	: ATULHIGHCOURT2000@YAHOO.COM	02-06-2025
				COMMERCIAL	Execution (Comm)/132/2025	05-06-2025	ASHOK KUMAR JAIN Vs RAJN MANN	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	30-05-2025
				COMMERCIAL	MISC DJ/612/2025	12-06-2025	R B SHARMA Vs Orang Body Spa Saloon P Ltd	ML Sharma(P),	9810318865	mlsharma520@outlook.com	10-06-2025

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43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/428/2025	02-06-2025	SHRI RAJEEV JAGGA Vs MS RITIKA AGGARWAL	Sriballabh Sharan(P),	9350999608	advocatevinodl969@gmail.com	31-05-2025
					CS (COMM)/429/2025	02-06-2025	VICKY JAIN Vs SINTU DOLEY	PURU ARORA(P),	9650632532	vivekshokeen91@gmail.com	31-05-2025
					CS (COMM)/430/2025	02-06-2025	THE NAINITAL BANK LTD Vs NARENDER SINGH	Manish Kumar Pratihast(P),	9811325153	MPRA1128@GMAIL.COM	31-05-2025
					CS (COMM)/435/2025	03-06-2025	NICHOLAS HEALTHCARE LIMITED Vs MS SHAZIA FAROOQUI	PAWAN SWAMI(P),	9599195495,	gurbircharya@gmail.com	02-06-2025
					CS (COMM)/436/2025	03-06-2025	TTR Academy (OPC) Pvt Ltd Vs Telegram FZ-LLC and Anr	Sanskar Aggarwal(P),	8388372469	snb.legal.litigation@gmail.com	02-06-2025
					CS (COMM)/445/2025	04-06-2025	JUNE AND BAKERS PHARMACEUTICALS LTD Vs SATYA PAUL	SARTAJ(P),	9811556470	rajatmathurlese@gmail.com	03-06-2025
					CS (COMM)/447/2025	05-06-2025	SHRI SAI PROPERTIES Vs ISHWAR SINGH	SUDEESH KUMAR(P),	9355 033 033	advsk33@gmail.com	04-06-2025
					CS (COMM)/448/2025	05-06-2025	M/S Aqua Colours Vs Avishek Printers	Neeraj Kumar(P),	8130467588	adwtattemba1954@GMAIL.COM	04-06-2025
					CS (COMM)/449/2025	06-06-2025	TARUN PALIWAL PROPRIETOR OF AADIT ENTERPRISES Vs OXIRICH DEVELOPERS AND PROMOTORS PVT LTD THROUGH	Rajesh Vasisht(P),	9313882280	vasisht.rajesh23@gmail.com	05-06-2025
					CS (COMM)/450/2025	06-06-2025	M/s Garg Builders Vs The Beverly Park Co-op G H Society Ltd	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	05-06-2025
CS (COMM)/451/2025	06-06-2025	KANODIA TECHNOPLAST LTD Vs GAURAV DAHIA	SANJAY KUMAR(P),	9968010672	lawver.sanjav~mail.com	!!05-06-2025					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	Civil	CS(Comm.)/431/25	02.06.25	Nicholas Health Care Ltd. Vs. M/s Geetha T.	Rajat Mathur	9811556470	rajat.mathur@bsmlas sassociate.com	17.05.25
					CS(Comm.)/432/25	02.06.25	Plenteous Pharmaceuticals Ltd. Vs. Babu Lal Saini	G.S Charya	9599195495	gurbircharya@gmail. com	09.05.25
					CS(Comm.)/433/25	02.06.25	Tribhuvan Leekha Vs. IHT Network Ltd.	Sanjay Sehgal	9873479585	ssclawfirm@gmail.co m	09.05.25
					CS(Comm.)/434/25	02.06.25	Ranjan K Sapra Trading as Pest Cure Incorporation Vs. Nitin Malhotra	Ashutosh Nagar	9999666398	ashutoshnagar@anal aw.in	31.05.25
					CS(Comm.)/437/25	03.06.25	PNB Vs. Nitin Sharma	Nitin Garg	9958986363	info@knowlex.in	29.05.25
					CS(Comm.)/438/25	03.06.25	PNB Vs. Aarti Sharma	Nitin Garg	9958986363	info@knowlex.in	29.05.25
					CS(Comm.)/439/25	03.06.25	Bank of Baroda Vs. Mr. Maha Singh & Anr.	Sumeet Anand	9953154353	suprapartnerslegal@g mail.com	26.05.25
					CS(Comm.)/440/25	03.06.25	Mansun Consultancy (P) Ltd. Vs. Telegram FL LLC	Sanskar Aggarwal	7838837246	sublegal.litigation@g mail.com	02.06.25
					CS(Comm.)/441/25	03.06.25	Prashant Lahoti Vs. Yash Aggarwal	Jatin Rana	9911112828	jating3rana@gmail.c om	29.05.25
					CS(Comm.)/442/25	03.06.25	Lalit Kr. Arora Vs. Rushil Chugh	Mohini Jain	7683095268	jainmohinio109@gm ail.com	30.05.25
					CS(Comm.)/443/25	04.06.25	Bank of Maharashtra Vs. Vinod	Harish Kr.	9891783435	harish.legal1223@gm ail.com	10.03.25
					CS(Comm.)/444/25	04.06.25	Mysore Deep Perfumery House Vs. Rajmal Motilal Selat	Anil Kr. Sahu	9810134793	allipcare@gmail.com	02.06.25
CS(Comm.)/446/25	04.06.25	Iffat Parveen Vs. JMJ Ganpatiji Maha Hospital (P) Ltd.	Ahtesham Uddin	9818342592	adv.ahtesham@outlo ok.com	31.05.25					

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					CS(Comm.)/452/25	06.06.25	Nicholas Health Care Ltd. Vs. Ms. Midland Nursing Home (P) Ltd.		G.S Charya	9599195495	gurbircharya@gmail.com	11.05.25
					CS(Comm.)/453/25	06.06.25	Relaxo Footwears Ltd. Vs. Ashok Kr.		Manoj Kr.	9868650379	manojkrsingh@hotmail.com	04.06.25
					CS(Comm.)/454/25	06.06.25	Lorbax India (P) Ltd. Vs. JM Baxi Heavy (P) Ltd.		Chetan Wahi	7771007015	arushbhandari@bmlgal.co.in	04.06.25
					CS(Comm.)/455/25	06.06.25	Canara Bank Vs. Sanjay Dutt		Sanjeev Chopra	9711142200	chopra6791@gmail.com	04.06.25
					CS(Comm.)/456/25	06.06.25	Rajesh Dua Vs. Parveen Jain		Rajesh Bhatia	9811331125	rbhatiaadvocate@yahoo.co.in	30.05.25
					CS(Comm.)/457/25	06.06.25	M/s Hardstar Group Vs. M/s N S Traders		Nancy Jain	9660729214	e3legal@gmail.com	02.06.25
					CS(Comm.)/458/25	06.06.25	The Supreme Industries Ltd. Vs. Sadharam Patel Godharama		Gautam Bhasin	9999306881	eludication.legal@outlook.com	04.06.25
					CS(Comm.)/459/25	09.06.25	Puma Se Vs. Subham Garg		Gautam Bhasin	9999306881	eludication.legal@outlook.com	05.06.25
					CS(Comm.)/460/25	09.06.25	ASICS Corporation Vs. Shubham Garg		Gautam Bhasin	9999306881	eludication.legal@outlook.com	05.06.25
					CS(Comm.)/461/25	09.06.25	Puma Se Vs. Footwear (Klick) India (P) Ltd.		Gautam Bhasin	9999306881	eludication.legal@outlook.com	05.06.25
					CS(Comm.)/462/25	09.06.25	Kanodia Technoplast Ltd. Vs. Sunil Kr. Tekriwal		Sanjay Kr.	9968010672	lawyer.sanjay@gmail.com	04.06.25
					CS(Comm.)/463/25	09.06.25	Vipin Gupta Vs. Naveed Ahmed Shaik		Vikash Kr.	9992488172	vknagal@gmail.com	05.06.25
					CS(Comm.)/464/25	10.06.25	Nicholas Health Care Ltd. Vs. Gurpreet Singh		G.S Charya	9599195495	gurbircharya@gmail.com	04.06.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/465/25	10.06.25	Nicholas Health Care Ltd. Vs. Debasis Patra		G.S Charya	9599195495	gurbircharya@gmail.com	04.06.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	303	Civil			AMIT GUPTA AND ANR Vs M/S HDB FINANCIAL SERVICES LIMITED				NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							Idfc First Bank Vs ARVIND CHAUDHARY 7024		JUNEANK MAHAJAN		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Idfc First Bank Vs RAJEEV KUMAR 1031		JUNEANK MAHAJAN		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							FLEXCHEM IMPEX PVT. LTD. Vs Hindustan Flex Limited		SYED AHMAD SHAH		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							FLEXCHEM IMPEX PVT. LTD. Vs PIONEER INKS AND PIGMENTS PVT. LTD.		SYED AHMAD SHAH		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							STATE BANK OF INDIA Vs RANI KUMARI		Sunil sehwat		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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							GHANSHYAM VASWANI Vs GURMEET SINGH	02-06-2025	CHERRY GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							ANJU JAIN Vs HARJINDER SINGH OBEROI	03-06-2025	SHARAD MALHOTRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							UNION BANK OF INDIA Vs Subhas Kumar jha Prop INet Servies	03-06-2025	rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Gold Plus Float Glass Vs Sharvan Singh	03-06-2025	Priti Agarwal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							SURINDER KUMAR ARORA Vs HDB Financial Services Ltd	04-06-2025	SAJAN ARORA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Alufine International Vs SHIVIN GUPTA ALIAS SHIVAN GUPTA	04-06-2025	RAJ KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
							Canara Bank Vs Simarjeet Singh Komal	04-06-2025	Varun Mittal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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							BANK OF BARODA Vs Ram Babu Ray	04-06-2025	NOT MENTIONED	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							VIKAS TRADING (TRADERS) COMPANY, SHRI RAM PROP Vs MS SUNDERLAL SUSHIL KUMAR	05-06-2025	Neeraj Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs SISODIYA INDRJEETSINH	05-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs PRANIL PRADIP BHOITE	05-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							SACHDEVA LAND AND FINANCE PVT. LTD. Vs BHOLA NATH PRASAD GUPTA	05-06-2025	sahil aeron	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							MS SHIVA OIL MILLS THROUGH ITS PROP SH SUMIT GARG Vs MS SHREE SHYAM COMMUNICATION THROUGH ITS PROP SMT SAPNA SAHAY	05-06-2025	JUNEank Singhal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
							TOYOTA FINANCE SERVICE INDIA LTD Vs GITA GANESH SHIRKE	06-06-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

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						06-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GURUDAS TULSHIRAM GAIKWAD	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-06-2025	MS GOOD VALUE CHEMOX PRIVATE LIMITED Vs MR SUNIL CHOUDHARY	Girish Gaur	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						06-06-2025	MS PRATHAM INDUSTRIES Vs GIRDHAR PLASTICS	Abhishek Jain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						09-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAILENDRA K PARULEKAR	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						09-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ARCHANA SHAMRAO CHAUBE	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						09-06-2025	M/S ROYAL PAPER THROUGH ITS PROPRIETOR SANDEEP GOYAL Vs M/S UNIPACK INDUSTRIES THROUGH ITS PROPRIETOR	Mukesh Garg	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						09-06-2025	M/S VARDHMAN FORTUNE MALL WELFARE ASSOCIATION REGD Vs M/S SCOOTSY LOGISTICS PVT LTD	Sanjay Agnihotri	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil	-	-	-	-	s	-	-
					OMP (I) (COMM)/163/2025	02-06-2025	IDFC First Bank Ltd Vs JASHEN PREET SINGH	Advocate	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/17/2025	02-06-2025	Mithun Kumar Maharaj Vs M/S Bhoj Raj and sons	JUNEANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/166/2025	02-06-2025	IDFC First Bank Vs SHAKTIBHAN SHIV	Mohit Thakur(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/165/2025	02-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ANJALI MUKESH JINDE	JUNEANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/164/2025	02-06-2025	IDFC First Bank Ltd Vs VIKRAM KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/395/2025	03-06-2025	Vijay Goel Vs Ram Nath Jha alias Suman Ji	JUNEANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/396/2025	03-06-2025	Rambabu kumar Vs M/s Larsen and Toubro limited	DIGVIJAY SINGH RANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/123/2025	03-06-2025	VINEET KUMAR Vs PRADEEP RAWAT	Rajeev Shrivastava(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/401/2025	04-06-2025	NIDHI YADAV PROPRIETOR OF M/S CAR EXPERT Vs MAHINDRA FIREST CHOICE WHEELS LIMITED	Manoj Goswami(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/397/2025	04-06-2025	Bank of Baroda Vs Salman Khan	SANJEEV KUMAR CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/400/2025	04-06-2025	M/S SHIV FIBRES PVT LTD Vs PANKAJ TYAGI	Umesh Joshi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/399/2025	04-06-2025	SHELLZ INDIA LIMITED Vs BABA INDUSTRIES	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/398/2025	04-06-2025	M/S Gold Plus Glass Industry Vs M/S Chaudhary Glass Company	Sarvendra Mani Tripathi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					MISC DJ/956/2025	05-06-2025	SHIV SHANKAR CO Vs JOGINDER KUMAR SURANDER KUMAR	Priti Agarwal(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/934/2025	05-06-2025	M/S OMKARA TRANSPORT PVT LTD Vs M/S JAI MATAYA ENGINEERING LTD	SANJAY YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/167/2025	05-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs VADHER KAMLESHBHAI MENSIBHAI	Akash Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/168/2025	05-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHITOLE LAKSHMAN MARUTI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/402/2025	06-06-2025	Mohinder Singh Vs Shyam Lal	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/404/2025	06-06-2025	M/S LAKHI RAM KASHI RAM Vs KAPIL GIRDHAR	SIDDHARTH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/405/2025	06-06-2025	YOGESH KUMAR Vs BAJAJ FINANCE LTD	PRAVEEN CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/406/2025	06-06-2025	M/S SIRJAN PUBLISHER LTD Vs GULSHAN ADLAKHA	Jitender Bhardwaj(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/124/2025	06-06-2025	M/S RAJDHANI PRIVATE LIMITED Vs M/S LAXMI ENTERPRISES	SOBI BANO(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/126/2025	06-06-2025	BANK OF BARODA Vs SAURABH KUMAR SINGH	Aayush Kuchhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/169/2025	06-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BUDHARAM DEWASI	Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/403/2025	06-06-2025	LAKHI RAM KASHI RAM Vs KAPIL GIRDHAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/422/2025	09-06-2025	M/S Indo Crop Solutions Pvt Ltd Vs AJAY KUMAR SINGH	PRAVEEN CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/16/2025	09-06-2025	BODY CORE SCIENCE Vs INDIFI CAPITAL PVT LTD	Bharat Prakash(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/176/2025	09-06-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHANGI MANUBHAI	Advocate Dishank(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 312/2025	03.06.2025	SUHYAM VS KAMAL ADHIKARI	ANKIT	8800348619	ankitadv96@gmail.com	30.05.2025
				Commercial Suit	CS COMM. 319/2025	05.06.2025	M/S NISHEE INGREDIENTS PVT LTD VS M/S NUTRIWELL LABORATORY	HARPREET SINGH UPPAL	9868312318	uppallawyer@gmail.com	01.05.2025
				Commercial Suit	CS COMM. 320/2025	05.06.2025	RAJRAJSHWARI CONSTRUCTIONS VS TECH OBSERVER INDIA PVT LTD	LOKESH NATH JHA	9910515215	advlokes86@gmail.com	04.06.2025
				ARBITRATION SECTION 34	OMP COMM. 10/2025	02.06.2025	MOHIT JAIN VS MOTI LAL OSWAL FINANCIAL SERVICE LIMITED	RITWIZ RISHAB	9560050037	ritwiz.rishab@gmail.com	31.05.2025
				MISC. APPLICATION	MISCDJADJ 376/2025	02.06.2025	M/S JAK WOOD CRAFT VS N K SALES	HITESH KAKKAR	7503000714	advhiteshikakkar@gmail.com	29.05.2025
48	SH. VIKAS DHULL DISTRICT JUDGE COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/325/2025	12-06-2025	SUSHILA DEVI GUPTA Vs M/s ATTRACTIVE AUTOMOBILES	Sh Aditya Trehan	9958869469	aditya@adyantlegal.com	10-06-2025
				Commercial Suit	CS (COMM)/322/2025	10-06-2025	CANARA BANK Vs MADHAVI SHARMA	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09-06-2025
				Commercial Suit	CS (COMM)/323/2025	10-06-2025	CANARA BANK Vs SALMAN KHAN	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09-06-2025
				Commercial Suit	CS (COMM)/324/2025	10-06-2025	CANARA BANK Vs SUSHEELA DEVI	Ms Chitra Malhotra	9212888057	chitramalhotralegal@gmail.com	09-06-2025
				Commercial Execution	Execution (Comm.)/123/2025	06-06-2025	Prashant Arora Vs HEERA SINGH	Sh Sunil Dixiti	7292005634	contact@sddlaw.in	06-06-2025
				Commercial Execution	Execution (Comm.)/122/2025	05-06-2025	AS Traders Vs Gopal Agencies	Sh Harsh Bahl	9899408055	harshbahal27@gmail.com	04-06-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
				Commercial Suit	CS (COMM)/316/2025	05-06-2025	State Bank of India Vs MOHD ZAKIR HUSSAIN	Sh Adaita Kumar Rout	9999132159	akroutadvocate@gmail.com	04-06-2025
				Commercial Execution	Ex.COMM - Award by Arb. Comm./8/2025	04-06-2025	RAJINDER PARSHAD GUPTA Vs DELHI DEVELOPMENT AUTHORITY	Sh Neeraj Gupta	9811267045	info@juslawoffices.com	31-05-2025
				Arbitration Petition	OMP (COMM.)/11/2025	02-06-2025	MANISH CHAWLA Vs IDFC FIRST BANK LTD	Sh Vinod Kumar	9871332204	vinodchauhandu2017@gmail.com	31-05-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/311/2025	03-06-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS GURDEN SINGH GULATI PROP UNIQUE FASHION	MRS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA@GMAIL.COM	29.05.2025
				COMMERCIAL SUIT	CS (COMM)/315/2025	04-06-2025	ISHWAR DAYAL PANDEY VS PANKAJ CHOPRA	MRS. VIPUL VIJAY LAMBA	9911001133	VIPULVIJAYLAMBA@GMAIL.COM	29.05.2025
				MISCELLANEOUS	MISC DJ ADJ/384/2025	05-06-2025	M/S COMFORT CARE SYSTEMS PVT LTD VS M/S STUP CONSULTANTS PVT LTD	MS. RICHA	9911645882	RICHAKADAM2012@GMAIL.COM	04.06.2025
				ARBITRATION	OMP (COMM.)/12/2025	09-06-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PVT LTD	MR. SUDEV SINGH JUNEJA	9930245807	SATYAJIT@SATYAJITTSARNA.COM	25.05.2025
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	EX(COMM)	121/2025	03.06.2025	M/s GOYAL FOAM AND FURNITURE VS M/S SAURABH IMPEX INC	KAUSHAL	9810196274,8750044294	adv.kaushalagrawal@gmail.com	03.06.2025
				CS(COMM)	313/2025	04.06.2025	KIRAN GUPTA DIRECTOR OF MS SENARO CONSTRUCTION INDIA PVT LTD VS VANDANA DEVI	KMG LEGAL	999088888	kmglegaldelhi@gmail.com	30.05.2025
				CS(COMM)	314/2025	04.06.2025	DEVSONS TIMBERS VS DELCO INFRASTRUCTURE PROJECTS LIMITED	KUNAL YOGRAJ VERMA	9518200090	connect@kunalযোগrajverma.in	27.05.2025
				CS(COMM)	317/2025	05.06.2025	MS URBAN VILLAGE PROJECTS PVT LTD THROUGH DIRECTOR MR. PRATIK RANJAN VS M/S VALUEONE GREENTECH PVT LTD.	HARSHIT GOEL	7355413418	harshitgoel1411@gmail.com	03.06.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COMM)	318/2025	05.06.2025	SRK INGREDIENTS PVT LTD.VS SANGEETA MISHRA	HARPREET SINGH UPPAL	9868233118	uppallawyer@gmail.com	26.05.2025
				CS(COMM)	321/2025	05.06.2025	VK CONSULTANCY THROUGH ITS SOLE PROPRIETOR MR VISHAL KUMAR SINGH VS APTECH LIMITED	SHOBHIT REEN	8879905568	shobhit.reen7@gmail.com	27.05.2025
<b>TOTAL</b>							<b>578</b>				